

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF March 2026.

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-274/2026	07.03.2026	UNION BANK OF INDIA VS ASHOK AND ANR.	DEEPA GUPTA	9312292558	Advocate.deepa.gupta@gmail.com	05.03.2026
		301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-293/2026	12.03.2026	AAKARSH KHEMKA VS M/s. POLYGLASS ACRYLIC MANUFACTURING COMPANY PVT. LTD. AND ORS.	ARCHIT SINGHAL	9599043045	legal@sigmalegal.in	07.03.2026	
		301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-301/2026	13.03.2026	STATE BANK OF INDIA VS ASHWANI KUMAR	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	11.03.2026	
		301, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK	CS COMM-302/2026	13.03.2026	SHANDOG YINGYANGUAN FOOD TECHNOLOGY CO. LTD. VS M/s SGS INTERNATIONAL	PARVEEN BANO	8840229763	dtiwari8888@gmail.com	12.03.2026	
		301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-315/2026	16.03.2026	UNION BANK OF INDIA VS PANKAJ DOHARE AND ANR.	DEEPA GUPTA	9312292558	Advocate.deepa.gupta@gmail.com	13.03.2026	
		301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-316/2026	16.03.2026	UNION BANK OF INDIA VS SHARDA AND ANR.	DEEPA GUPTA	9312292558	Advocate.deepa.gupta@gmail.com	13.03.2026	
		301, Extension Block, Tis Hazari Courts, Delhi	Trademark	CS COMM-333/2026	18.03.2026	SACHIN GOYAL VS RAVINDER KUMAR	ASHU RALHAN	9582628330	arlegal266@gmail.com	19.02.2026	
		301, Extension Block, Tis Hazari Courts, Delhi	Trademark	CS COMM-334/2026	18.03.2026	ABC VS XYZ	SHRAVAN BANSAL	6201970125	unitedmark@unitedandunited.com	16.03.2026	
		301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-346/2026	20.03.2026	HAMDARD NATIONAL FOUNDATION (INDIA) VS HAMDARD SOCIAL WELFARE TRUST	SHIVENDRA PRATAP SINGH	9953394364	shivendra@theacmecocom	18.03.2026	
		301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-381/2026	30.03.2026	STATE BANK OF INDIA VS ANURADHA BOKOLIAS	GOPAL CHANDRASHARMA	9810210832	vijayprakash9682@gmail.com	23.03.2026	
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/268/2026	06-03-2026	M/S HOSHIYAR SINGH SURESH CHANDRA SAREES PVT LTD VS M/S SHAGUN CREATION	Santosh Kumar (P),	9250277818	akjhaassociate@gmail.com	25.02.2026
		306	CS (COMM)	CS (COMM)/275/2026	07-03-2026	UNION BANK OF INDIA Vs BEER SINGH AND ANR	ALOK KUMAR(P),	9811000126	alok.adv2001@gmail.com	28.02.2026	

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		306	CS (COMM)	CS (COMM)/277/2026	07-03-2026	M/S AIRAVAT FOOD PRODUCTS Vs M/S DEBNATH ENTERPRISE	NITIN MEHTA	9891091098	nmlchamberss@gmail.com	19.02.2026	
		306	CS (COMM)	CS (COMM)/326/2026	17-03-2026	RAJNEESH VERMA VS SAHIL AHUJA	SAHIL AHUJA	8588057040	navatilegal@gmail.com	13.03.2026	
		306	CS (COMM)	CS (COMM)/361/2026	25-03-2026	HAMDARD NATIONAL FOUNDATION (INDIA) Vs HAMDARD INTELLIGENCE AND WELFARE FOUNDATION	SHIVENDRA PRATAP SINGH	9953394364	shivendra@theameco.com	18.03.2026	
		306	CS (COMM)	CS (COMM)/371/2026	30-03-2026	MANOJ GARG VS KEWAL KRISHAN ARORA	RAKESH KUMAR	9711771000	rakesh.advocate18@gmail.com	16.03.2026	
		306	CS (COMM)	CS (COMM)/372/2026	30-03-2026	INTENSITY GLOBAL TECHNOLOGIES VS SYMPOH MARKETING PVT LTD	SANDEEP CHOUDHARY	9205496159	zishanalamsiddiqui@gmail.com	21.07.2025	
		306	CS (COMM)	CS (COMM)/373/2026	30-03-2026	ARPIT GROVER VS ZUBERI DUPLEX PVT LTD	NIMISH CHIB	9810823566	nimishchib@gmail.com	19.03.2026	
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/325/2026 TRADEMARK INFRINGEMENT	17.03.2026	LEVIS STRAUSS AND CO. VS ASHOK KUMAR BANSAL (UNKNOWN)	SHARVAN BANSAL	6201970125	unitedmark@unitedmarkdandunited.com	NA
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/330/2026 RECOVERY OF RS. 4,62,772/-	18.03.2026	NEHA JAIN VS MOHD. HAROON	HARSHIT SHARMA	9599693082	harshitsharma000005@gmail.com	13.03.2026 OF RS. 6834/-
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/350/2026	20.03.2026	SHIVA INDUSTRIES VS M/S MARLEX LTD.	SHA KHANNA	9811054386	INFO@PIKPARTNERS.COM	07.03.2026 OF RS. 14500/-
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/352/2026	23.03.2026	KAPIL GUPTA VS KALSARAM	ABHISHEK BAJPAI	9899153950	NIL	06.08.2024 OF RS. 24600
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/353/2026	23.03.2026	KAPIL GUPTA VS ANUJ KUMAR PANDEY	ABHISHEK BAJPAI	9899153950	NIL	06.08.2024 OF RS. 26136/-
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/369/2026	27.03.2026	MR ANIL KUKREJA VS MR HITENDER KUKREJA AND ANR.	HARISH KUMAR DUA	9811166559	harishdua457@yahoo.co.in	16.03.2026 OF RS. 100/-
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/370/2026 RECOVERY OF RS. 18,33,328/-	28.03.2026	HEM CHAND GUPTA VS SANTOSH GOEL	GURMEET AHUJA	9810577633	GURMEETAHUJA85@GMAIL.COM	23.03.2026 OF RS. 19961/-
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	ROOM NO.304	RECOVERY	CS (COMM)/354/2026	23-03-2026	AKASH CHHABRA VS GREEN ORB TRAVEL LIMITED	Divyam Agarwal(P),	9811999703	chandra.rohan55@gmail.com	24.02.2026
			ROOM NO.304	RECOVERY	CS (COMM)/329/2026	18-03-2026	BANK OF BARODA VS VIJAY KUMAR	AMIT PANCHAL(P),	9899913203	ADVSUDHASHUKLA@GMAIL.COM	26.02.2026

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		ROOM NO.304	RECOVERY	CS (COMM)/281/2026	07-03-2026	MAHAVIR PRASAD JAIN AND SONS Vs MOHAN LAL MAHESH CHAND MAHESHWARI	Shravan Bansal(P)	6201970125	Unitedmark@unit edandunited.com	28.02.2026
		ROOM NO.304	RECOVERY	CS (COMM)/296/2026	12-03-2026	TRUPATI ELECTRICAL PVT LTD Vs MAGNATECH ENERGY INNOVATION PVT LTD	BHARAT BHUSHAN(P)	9910403763	ADVBHARATBHUSHAN328@GMAIL.COM	05.03.2026
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	RECOVERY							18.01.2026
		305	RECOVERY	CS (COMM)/331/2026	18-03-2026	BANK OF BARODA Vs RAHMDDIN	AMIT PANCHAL(P)	9899913203		
		305	RECOVERY	CS (COMM)/355/2026	23-03-2026	Prem Shankar Gupta Vs Metro Refrigeration Industries	ARUN KUMAR YADAV(P)	9810768996	arunyadav1131@gmail.co	06.03.2026
		305	RECOVERY	CS (COMM)/298/2026	12-03-2026	M/S KHURAVA AUTOMOBILES Vs M/S ADITYA MOBILE PVT LTD	Shubham Bhargava(P)	9910095001	N/A	
		305	RECOVERY	CS (COMM)/336/2026	18-03-2026	IDBI BANK Vs SUSHMA KATARIA	Vivek Kumar(P)	9811867703	kumarvivekadvgm ail.com	13.03.2026
		305	RECOVERY	CS (COMM)/337/2026	18-03-2026	Punjab National Bank Vs MR LOKESH SINGHAL	Beenu(P)	0.7000041067	JYOTI GAUTAM2010@YAHOO.CO	10.03.2026
		305	RECOVERY	CS (COMM)/335/2026	18-03-2026	NARENDER KUMAR Vs Mrs Usha Dutta	VIKAS SHARMA(P)	9871329277	ikassharma_advocate@rediffmail.com	13.03.206
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	CS	CS (COMM)/273/2026	07-03-2026	UNION BANK OF INDIA Vs SATBIRI	Deepa Gupta(P)	9312292558	advocate.deepa.gu pta@gmail.com	27.02.2026
		410	CS	CS (COMM)/283/2026	09-03-2026	MADHU CHABBRA Vs GAURAV KUMAR	Nikhil Dhiman(P)	7876752880	advocatenikhildhi man.slo@gmail.com	13.11.2024
		410	CS	CS (COMM)/311/2026	16-03-2026	M/S EDUVENTURES LTD Vs M/S BAHL PAPER MILLS LTD	VDK Aman Nandrajog(P)	9953309080	office@vsalegal.in	14.02.2026
		410	CS	CS (COMM)/312/2026	16-03-2026	SH RAJESH KUMAR Vs MUNICIPAL CORPORATION DELHI AND ANR	vidya sagar shrama(P)	8279971561	ADVOCATEVIDYA ASAGAR94@GMAIL.COM	10.03.2026
		410	CS	CS (COMM)/340/2026	19-03-2026	IDBI BANK LTD Vs MS GURDEEP KAUR	Vivek Kumar(P)	9811867703	kumarvivekadvg mail.com	13.03.2026
		410	CS	CS (COMM)/344/2026	20-03-2026	MR SARFARAZ AHMED ANSARI Vs MR GULZAR AHMED ANSARI	Ikrrar ahmad Siddiqui(P)	9891888563	sikrrar277@gmail.com	17.03.2026
		410	CS	CS (COMM)/359/2026	25-03-2026	BANK OF INDIA Vs PRIYANSHU MISHRA	Varun Sharma(P)	9811161300	Adv.varunsharma@gmail.com	06.03.2026

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		410	CS (COMM)/374/2026	CS (COMM)/374/2026	30-03-2026	MR RAHUL SAGARR VS PRERNA SINGH AND ANR	NITIN CHATURVEDI	9717253648	advnitinchaturvedi@gmail.com	28.02.2026	
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	CS(COMM) 282/2026	07.03.2026	ANIL KAPOOR VS GURVINDAR SINGH	SUBHASH GARG	9810307977	subhashgarg.advocate@gmail.com	11.11.2025
		COURT ROOM 302	CIVIL SUIT	CS(COMM) 287/2026	10.03.2026	UNION BANK OF INDIA VS M/S HUMANAID PHARMA	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	05.03.2026	
		COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 298/2026	11.03.2026	TATA CAPITAL LTD VS SAAJ MOVERS AND MANUFACTURERS PVT LTD	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL	
		COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 308/2026	12.03.2026	TATA CAPITAL LTD VS RL LOGISTICS AND WAREHOUSING PVT LTD	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL	
		COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 340/2026	13.03.2026	TATA CAPITAL LIMITED VS DALJIT SINGH	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL	
		COURT ROOM 302	CIVIL SUIT	CS (COMM) 300/2026	13.03.2026	HAMDARD NATIONAL FOUNDATION (INDIA) VS SNU HERBALS	SHIVENDRA PRATAP SINGH	9953394364	shivendra@theacmecocom		
		COURT ROOM 302	CIVIL SUIT	CS(COMM) 306/2026	14.03.2026	VIVEK GARG VS THE SOUTH INDIAN BANK LTD	ANIL CHHABRA	9811277331	chhabranassociates@gmail.com	23.07.2024	
		COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 352/2026	14.03.2026	HDFC BANK LTD VS DINESH PRATAP SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL	
		COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 353/2026	14.03.2026	HDFC VS PREM CHAND	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL	
		COURT ROOM 302	CIVIL SUIT	OMP (I)COMM 345/20326	14.03.2026	TATA CAPITAL LTD VS BABLU CRANE SERVICES	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL	
		COURT ROOM 302	CIVIL SUIT	CS(COMM) 299/2026	13.03.2026	AJAY KUMAR GUPTA VS VIKRAM SHARMA & AGGARWALS	SANJAY	9810031823	sa9860@gmail.com	06.03.2026	
		COURT ROOM 302	CIVIL SUIT	OMP(I)(COMM) 360/2026	16.03.2026	TATA CAPITAL LTD VS VISHRAM SINGH	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL	
		COURT ROOM 302	CIVIL SUIT	OMP(I)(COMM) 361/2026	16.03.2026	DMI HOUSING FINANCE PVT LTD VS KUSH KUMAR KUSHWAHA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL	
		COURT ROOM 302	CIVIL SUIT	OMP(I)(COMM) 377/2026	18.03.2026	TATA CAPITAL LTD VS NAVEEN MAHESHWARI	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL	

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		COURT ROOM 302	CIVIL SUIT	CS(COMM)341/2026	19.03.2026	UNION BANK OF INDIA VS RAJKUMAR & ORS	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	13.03.2026
		COURT ROOM 302	CIVIL SUIT	CS(COMM)357/2026	23.03.2026	M/S DIVINE GRACE VS KAPIL SAHNI	AKSHAY AGGARWAL	9953065085	akshayaggi1994@gmail.com	07.03.2026
		COURT ROOM 302	CIVIL SUIT	OMP(1)(COMM)387/2026	24.03.2026	TATA CAPITAL LTD VS JASKRAN SINGH	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
		COURT ROOM 302	CIVIL SUIT	OMP(1)(COMM)388/2026	24.03.2026	TATA CAPITAL LTD VS AJAB SINGH CONSTRUCTION	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	RECOVERY	CS (COMM)267/2026	06-03-2026	Union Bank Of India Vs Raju	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	NOT FILED
			RECOVERY	CS (COMM)284/2026	09-03-2026	MS SHRI DURGA EMBROIDERY VS MS SHRI SHYAM DESIGNERSTUDIO	Vikas Rohtagi	09871242111 & 07011551611	vrohtagilawassociates@gmail.com	RS. 7000/- DATED 26.02.2026
			RECOVERY	CS (COMM)292/2026	12-03-2026	SHREE SAI VIGNESH TRADING PVT LTD VS MANOJ KUMAR AGARWAL PROPRIETOR OF M/S GM	SANJU GUPTA	9818271117 & 9873993304	ashutoshbhardwaj300a@gmail.co	RS. 36504/- DATED 08.01.2026
			TRADE MARK ACT	CS (COMM)308/2026	14-03-2026	Hamdard National Foundation (India) Vs Dr Sadhu Singh Hamdard Yadgari Sport and Welfare Club	SHIVENDRA PRATAP SINGH	9953394364	shivendraligtheameco.com	RS. 7300/- DATED 12.03.2026
			TRADE MARK ACT	CS (COMM)342/2026	19-03-2026	HAMDARD NATIONAL FOUNDATION (INDIA) VS HAMDARD EDUCATIONAL SOCIETY	SHIVENDRA PRATAP SINGH	9953394364	shivendraligtheameco.com	RS. 7300/- DATED 17.03.2026
			RECOVERY	CS (COMM)343/2026	19-03-2026	KUNAL VERMA VS NAVEEN PANDIT ALIAS NAVEEN GIRI	Kapil Yadav	811370721, & 9868990578	legumperitum!,@mail.com	RS. 15500/- DATED 13.03.2026
			RECOVERY	CS (COMM)347/2026	20-03-2026	Indian bank Vs Shivam Traders Prop Mr Shivam Luthra	Rashmi Srivastava	9810330428	rashmi20a@gmail.com	RS. 18351/- DATED 18.03.2026
			RECOVERY	CS (COMM)360/2026	25-03-2026	M/S AYUSH UPADAYAY VS M/S DELHI JALBOAR	Shikha Goel	8287634805 & 7009370271	NA	RS. 8300/- DATED 24.03.2026
9	SH. ANIL ANTL DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL		CS (COMM)271/2026	06-03-2026	Ms Hoshiyar Singh Suresh Chandra Sarees Pvt Ltd Vs Ms Suhagan Creation	Santosh Kumar Jha(P),	9250277 81 8, & 989902507 8	skjhaassociate(Oem ail. com	06.03.2026
				CS (COMM)269/2026	06-03-2026	Union Bank Of India Vs Kamlesh	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	06.03.2026
				CS (COMM)270/2026	06-03-2026	RAJAN VERMA Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksingh16@gmail.com	06.03.2026

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		307	Civil	CS (COMM)/324/2026	16-03-2026	UNION BANK OF INDIA Vs MEENA AND ORS	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	13-03-2026
		307	Civil	CS (COMM)/323/2026	16-03-2026	UNION BANK OF INDIA Vs RISHABH AND ORS	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	13-03-2026
		307	Civil	CS (COMM)/338/2026	18-03-2026	Naveen Khemka (Prop M/s Sudha Fabrics) Vs Yumit Khurana (Prop M/s WZ Fashion)	SANTOSH KUMAR(P),	9313780408	SBPANDEV7@YAHOO.COM	12-03-2026
		307	Civil	CS (COMM)/345/2026	20-03-2026	IDBI BANK Vs VIKASH ARORA	Vivek Kumar(P),	9811867703	kumarvivekadvgmail.com	13-03-2026
		307	Civil	CS (COMM)/363/2026	25-03-2026	Hamdard National Foundation (India) Vs Hamdard Health and Reaserch Institute	SHIVENDRA PRATAP SINGH(P),	9953394364	shivendra@theameco.com	23-03-2026
11	SH. MUKESH KUMAR DISTRICT JUDGE. COMMERCIAL COURT	CENTRAL	COURT ROOM 309	CS (COMM)/265/2026	06-03-2026	Rajesh Jain Vs Maiki Jain Proprietor of R C Jewel Art	D R Jain	9871059347	djain5857@gmail.com	26.02.2026
			COURT ROOM 309	CS (COMM)/280/2026	07-03-2026	UNION BANK OF INDIA Vs RAJWANTI	Deepa Gupta	9312292556	advocate.deepa.gupta@gmail.com	03.05.2026
			COURT ROOM 309	CS (COMM)/291/2026	12-03-2026	MS HICON ENGINEERING COPVT LTD Vs MR ASHWIN BHAILALBHAI PATEL PROPRIOTOR OF MS KRISHA SERVICES	Chirag Khurana	8587876969	advkhurana.chirag@gmail.com	28.02.2026
			COURT ROOM 309	CS (COMM)/294/2026	12-03-2026	AJAY VERMA Vs Municipal Corporation of Delhi	S K Singh	9811161525	sksingh116@gmail.com	24.02.2026
			COURT ROOM 309	CS (COMM)/307/2026	14-03-2026	RAJESH KUMAR MUNICIPAL CORPORATION OF DELHI	Vidya Sagar Sharma	8279971561	-	10.03.2026
			COURT ROOM 309	CS (COMM)/313/2026	16-03-2026	DINESH KUMAR Vs MANPRITA SEHGAL	Manish Dewan	9213905829	manishdiwanadv@gmail.com	05.03.2026
			COURT ROOM 309	CS (COMM)/314/2026	16-03-2026	KAAMNEY ELECTRONICS PVT LTD Vs DIVISIONAL REGIONAL MANAGER	Naresh Sharma	9810305586	-	20.02.2026
			COURT ROOM 309	CS (COMM)/321/2026	16-03-2026	UNION BANK OF INDIA Vs SUNITA AND ORS.	Deepa Gupta	9312292558	Advocate.deepa.gupta@gmail.com	20.02.2026
			COURT ROOM 309	CS (COMM)/332/2026	18-03-2026	RAJ KUMAR GOEL Vs MUNICIPAL CORPORATION OF DELHI	S K Singh	9811161525	sksingh116@gmail.com	06.03.2026
			COURT ROOM 309	CS (COMM)/349/2026	20-03-2026	Sh Ashish Kumar Rawat Vs Vikash Chauhan	Vijay Singh	9911367709	-	18.03.2026

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			COURT ROOM 309	CS (COMM)	CS (COMM)364/2026	25-03-2026	M/s JATIN OFFSET PRINTERS Vs JHARKHAND BENGAL FREIGHT CARRIER PVT LTD AND ORS	Nitish Kr Rai	9868720400	Nitish.kaushik07@gmail.com	20.03.2026
12	SH. LAL SINGH DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	401	CS (COMM)/	305/2026	12-03-2026	Gunshikha Marketing Co Vs Jasvir Singh Sian		SUMIT WADHWA		14-03-2026
			401	CS (COMM)	/351/2026	19-03-2026	THE SUPREME INDUSTRIES LIMITED Vs SUPREME PLASTIC INDUSTRIES		SHRIHAR TRIPATHI		20-03-2026
			401	CS (COMM)/	365/2026	24-03-2026	M/s Aditya Construction Company Vs Delhi Jal Board		SHIKHA GOEL		25-03-2026
			401	CS (COMM)/	375/2026	24-03-2026	MARCH		RAJEEV SAGAR		30-03-2026
13	SH. RAKESH PANDIT DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	CS (COMM)264/2026	06-03-2026	HAMDARD NATIONAL FOUNDATION Vs KGN GLOBAL HAMDARD EDUCATION AND SOCIAL WELFARE SANSTHA	Shivender partap singh	9953394364	shivendra@theacmo.com	23.02.2026
			COURT ROOM 402	CIVIL SUIT	Omp (COMM.)18/2026	07-03-2026	KESHAV LAL DUA ANR Vs DIVYA SHAKTI ASSOCIATES PVT LTD	Shagun mehta	9891111129	lawyershagun189@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)279/2026	07-03-2026	Union Bank Of India Vs Jitender	Deepa gupta	9312292559	AdvDeepa.Gupta@gmail.com	03.03.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)285/2026	09-03-2026	Airwide Car Rent Pvt Ltd through its AR Vs The New India Assurance co Pvt Ltd	K.K. Sinha	9971089133		18.01.2024
			COURT ROOM 402	CIVIL SUIT	CS (COMM)286/2026	10-03-2026	MEHMOONA SULTAN Vs MOHD YAHYA	Harish Mehra	9810354910	mehraharish10@gmail.com	18.02.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)289/2026	10-03-2026	SPONTANEOUS COMMUNICATIONS PVT LTD Vs SAMMI KUMARI	Varun khera	9911263236	varunkhera97@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	Omp (I) (COMM.)299/2026	11-03-2026	M/S TATA CAPITAL LTD Vs SAAJ MOVERS AND MANUFACTURERS PRIVATE LIMITED	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	Omp (I) (COMM.)303/2026	11-03-2026	M/S TATA CAPITAL LTD Vs BHUMI ENTERPRISES	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	Omp (I) (COMM.)305/2026	11-03-2026	TATA CAPITAL LTD Vs LAXMI CRANE SERVICES	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)297/2026	12-03-2026	SH HARSHIT SINGH Vs RAJEEV ARORA	Yashwant singh	9310096440	Advyashwant@gmail.com	26.02.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		COURT ROOM 402	CIVIL SUIT	CS (COMM) - Award by A	13-03-2026	KOTAK MAHINDRA BANK LTD. Vs SHIV KUMAR KASHYAP	H.K.Monga	9312607176	mongahk@yahoo.com	NA
		COURT ROOM 402	CIVIL SUIT	CS (COMM)309/2026	14-03-2026	Ms Laxmi Flour and Oil Mill and Anr Vs MS Radhasoami food Products private limited	Satish kumar	9868401295	associateslalji@gmail.com	15.02.2026
		COURT ROOM 402	CIVIL SUIT	Execution (Comm.)144/2	16-03-2026	ATUL GOEL Vs Narinder Kumar	S.B. pandey	9313780408		NA
		COURT ROOM 402	CIVIL SUIT	CS (COMM)317/2026	16-03-2026	Union Bank Of India Vs Naresh and others	Deepa gupta	9312292559	AdvDeepa.Gupta@gmail.com	13.03.2026
		COURT ROOM 402	CIVIL SUIT	CS (COMM)322/2026	16-03-2026	MRS VANDANA CHATURVEDI Vs MS JJ TRADLINK PVT LTD	Harsh chaturvedi	8076921528	Asvharshchaturvedi@gmail.com	NA
		COURT ROOM 402	CIVIL SUIT	DMP (I) (COMM.)371/2	17-03-2026	TATA CAPITAL LTD Vs SATY A PRAKASH SANKHLA	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
		COURT ROOM 402	CIVIL SUIT	Execution (Comm.)150/2	19-03-2026	MR RAKESH CHAWLA SOLE PROPRIETOR OF CHAWLA TRADERS THROUGH ITS SPAL HOLDER MR ANIL GOYAL	Chirag Khurana	8587876969	advkhuranaharish@gmail.com	NA
		COURT ROOM 402	CIVIL SUIT	CS (COMM)348/2026	20-03-2026	DINESH RANA PROP OF VAR LAXMI SOLUTIONS Vs V5 INFRA AND ALLIED SERVICES PVT. LTD	M.K. Gera	7204407018		23.03.2026
		COURT ROOM 402	CIVIL SUIT	CS (COMM)358/2026	24-03-2026	JITENDAR KUMAR GUPTA Vs ANAND CHAUDHARY	Rahul kumar	9997083039	advrahul93@gmail.com	19.03.2026
		COURT ROOM 402	CIVIL SUIT	DMP (I) (COMM.)395/2	24-03-2026	TATA CAPITAL LTD Vs SUFIYAN	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
		COURT ROOM 402	CIVIL SUIT	DMP (I) (COMM.)396/2	24-03-2026	TATA CAPITAL LTD Vs ACE INFRA	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
		COURT ROOM 402	CIVIL SUIT	DMP (I) (COMM.)397/2	24-03-2026	TATA CAPITAL LTD Vs AGARWAL BROTHERS COMPANY	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
		COURT ROOM 402	CIVIL SUIT	CS (COMM)362/2026	25-03-2026	STATE BANK OF INDIA Vs Surender Singh	Jitender Kumar Mishra	9301232373	advJkmishra@outlook.com	19.03.2026
		COURT ROOM 402	CIVIL SUIT	DMP (I) (COMM.)402/2	25-03-2026	M/S TATA CAPITAL LTD Vs RAKESH KUMAR	Jitender Kumar Mishra	9301232373	advJkmishra@outlook.com	NA
		COURT ROOM 402	CIVIL SUIT	DMP (I) (COMM.)403/2	25-03-2026	TATA CAPITAL LTD Vs AJAY KUMAR	Jitender Kumar Mishra	9301232373	advJkmishra@outlook.com	NA

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		COURT ROOM 402	CIVIL SUIT	DMP (I) (COMM) 404/2026	25-03-2026	TATA CAPTAL LTD Vs BALWINDER SINGH	Jitender Kumar Mishra	9301232373	advJkmishra@outlook.com	NA
		COURT ROOM 402	CIVIL SUIT	Execution (Comm.) 163/2026	30-03-2026	RAKESH KUMAR GOEL Vs Municipal Corporation of Delhi	Satyender Singh	9811161525	SKSingh116@gmail.com	NA
		COURT ROOM 402	CIVIL SUIT	CS (COMM) 377/2026	30-03-2026	STYLO JEANS Vs Ruby Clothing company	Nikhil Kapoor	9958289103	Hlawchamber@gmail.com	24.12.2025
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS	CS (COMM)/219/2026	06-03-2026	ARCHANA GUPTA Vs ENCOMPASS DESIGN INDIA LIMITED	Vaibhav Gupta(P)	9560924812	legal@crediblelegalsolutions.com	21-02-2026
			CS	CS (COMM)/223/2026	07-03-2026	SOURAV TRADING THROUGH PROP RAJKUMAR GUPTA Vs M/S BALAJI ENTERPRISES AND ANR	CODEEPAK SHAKRAN(P)	9810086304	adv.yogeshparashar75@gmail.com	04-09-2025
			CS	CS (COMM)/231/2026	10-03-2026	CANARY AGROCHEMICALS PVT LTD Vs Bipul Nandi Proprietor of M/s Bipul Nandi	KAMAL GARG(P)	9811270502	kamalgarg.adv@gmail.com	08-03-2026
			CS	CS (COMM)/238/2026	11-03-2026	A and S LABELS PVT LTD Vs Aishwarya Healthcare	ADITI TUTEJA(P)	9999630431	aditituteja15@gmail.com	09-03-2026
			CS	CS (COMM)/243/2026	13-03-2026	Ashishh Aggarwal Proprietor M/s Aggarwal Cutter Vs BPLICHT Source of Innovations (OPC) Pvt Ltd	RAJESH KUMAR SINGLA(P)	9810248506	rajeshsingla1971@gmail.com	06-03-2026
			CS	CS (COMM)/257/2026	14-03-2026	BINDRA BAN DIMPLE	Vs Mohit Kapoor(P)	9999927207	kapoormohit2201@gmail.com	23-01-2026
			CS	CS (COMM)/282/2026	20-03-2026	UNION BANK OF INDIA Vs MANISH SHARMA PROP OF M/S VANSHIKA TRADERS	ALOK KUMAR(P)	9911000126	alokadv2001@gmail.com	18-03-2026
			CS	CS (COMM)/283/2026	20-03-2026	Anupama Arya and Ors Vs Yatharth Puri	GAURAV SINDHWANI(P)	9731424935	kartikevashanna1409@gmail.com	17-03-2026
			CS	CS (COMM)/288/2026	24-03-2026	SHELLZ INDIA LTD Vs SHILPA GUPTA PROP OF M/S SHREE BALAJEE TRADERS	PRAMOD KUMAR AGARWAL(P)	9868920473	pkagg.adv@gmail.com	18-03-2026
			CS	CS (COMM)/287/2026	24-03-2026	STATE BANK OF INDIA Vs SATISH KUMAR	MANOJ PANDEY(P)	9654371856	advpandeymanoj@gmail.com	19-03-2026
			CS	CS (COMM)/289/2026	24-03-2026	OMTRANS LOGISTICS LTD Vs MAERSK LINE INDIA PRIVATE LIMITED AND ANR	Ashutosh Kumar Shukla(P)	9958994429	aks.thelawwings@gmail.com	23-03-2026
			CS	CS (COMM)/296/2026	25-03-2026	STATE BANK OF INDIA Vs NARESH	MANOJ PANDEY(P)	9654371856	advpandeymanoj@gmail.com	19-03-2026

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			CS	CS (COMM)/297/2026	25-03-2026	STATE BANK OF INDIA Vs SANJEEV KUMAR	MANOJ PANDEY(P),	9654371856	advpandeymanoj@gmail.com	19-03-2026
			CS	CS (COMM)/298/2026	27-03-2026	Indian Bank Vs Shazaib Akram	Subodh Kumar Singh(P),	811375940	advsubodhkumarsingh@gmail.com	23-03-2026
			CS	CS (COMM)/302/2026	28-03-2026	STATE BANK OF INDIA Vs DHIRENDER SINGH	MANOJ PANDEY(P),	9654371856	advpandeymanoj@gmail.com	19-03-2026
			CS	CS (COMM)/301/2026	28-03-2026	M/s Orient Micro Abrasives Limited Vs Kartik Gheek Propreitor of M/s Maa Bhagwati Polymers	Nipun Gupta(P),	9899995100	legal.nkpartners@gmail.com	26-03-2026
			CS	CS (COMM)/306/2026	30-03-2026	PUNJAB NATIONAL BANK Vs URMILA PODDAR (PARTNER M/S HEALTHY FOODS AND BEVERAGES)	SABHYA JAIN(P),	9811577425	sabhyajain08@gmail.com	25-03-2026
			CS	CS (COMM)/305/2026	30-03-2026	Gangotri Electronics Pvt Ltd Vs M/s Krishna Electropart Pvt Ltd	Kartik Bhagat(P),	8126399945	Advocatebhagat24@gmail.com	22-03-2026
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	CS(COMM)	229/2026	10.03.2026	JAI ENGINEERING WORKS VS. UNIWORLD TRANSERVE PVT LTD	VIKAS KHATRI	9811121312	adv.khatri.v@gmail.com	06.03.2026
			CS(COMM)	235/2026	11.03.2026	A AND S LABLES PVT LTD VS. AISHWARYA HEALTHCARE	ADITI TUTEJA	9999630431	aditituteja15@gmail.com	09.03.2026
			CS(COMM)	247/2026	13.03.2026	TAJINDER KAUR VS. MR. S LAMBA ENTERPRISES	RAVI CHAWLA	9810072679	office@ravichawla.co.in	09.03.2026
			CS(COMM)	248/2026	13.03.2026	BHARTESH KAPOOR VS. JASPREET KAUR	AROSHI	9981699143	aroshi@bncs.in	06.03.2026
			CS(COMM)	255/2026	14.03.2026	SARAOGI SUPER SALES VS. BARKHA AGRAWAL	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	11.03.2026
			CS(COMM)	256/2026	14.03.2026	SARAOGI SUPER SALES VS. NIKHIL KHERIA	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	11.03.2026
			CS(COMM)	260/2026	16.03.2026	MS BATRA BREWERIES DISTILLERIES VS. JASMEET SINGH	RAJEEV KUMAR VS. TEWARO	9811231910	r.tewari88@gmail.com	13.03.2026
			COUNTER CLAIM	7/2026	17.03.2026	NAYAN KESHARWANI VS. NEWOW INDIA PVT LTD	ADITYA GOEL	8130060554		05.03.2026
			CS(COMM)	272/2026	18.03.2026	M/S KABIR CREATIONS VS. M/S ROBUST MARKETING AND COMMUNICATION	JAGRITI JAIN	7042312792	lawfirm@unsolvedlegal.com	16.03.2026

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			CS(COMM)	278/2026	19.03.2026	PUNJAB NATIONAL BANK VS. M/S HI LUCK RUBBER PRODUCT	ANKIT JAIN	9643801028	advjainlawchambers@gmail.com	16.03.2026
			CS(COMM)	279/2026	19.03.2026	STATE BANK OF INDIA VS. PRIYAM KUMAR	SIDDARTH	9643524909	finnode19@gmail.com	17.03.2026
			CS(COMM)	290/2026	24.03.2026	B.M. PIPES PVT LTD VS. MF PERFECT CONSTRUCTION	SAAKAAR SARDANA	9811600007	saakaar@saakaarsardana.com	18.03.2026
			CS(COMM)	291/2026	24.03.2026	STATE BANK OF INDIA VS. PREM DEVI	MANOJ KUMAR PANDEY	9654371856	advpandeymanoj@gmail.com	18.03.2026
			CS(COMM)	299/2026	27.03.2026	VINTAGE CREDIT AND LEASING PVT LTD VS. PURSHOTTAM GAUTAM	GAURAV MALHOTRA	9999797229	malhotra_gaurav1976@yahoo.co.in	17.03.2026
			CS(COMM)	303/2026	28.03.2026	STATE BANK OF INDIA VS. MAHENDER	MANOJ KUMAR PANDEY	9654371856	advpandeymanoj@gmail.com	25.03.2026
			CS(COMM)	30/2026	28.03.2026	STATE BANK OF INDIA VS. VAIBHAV	MANOJ KUMAR PANDEY	9654371856	advpandeymanoj@gmail.com	25.03.2026
			CS(COMM)	313/2026	30.03.2026	VIKAS DAWER VS. RAJESH	TEJAS GUPTA	9910988755	advtejasgupta@gmail.com	10.11.2025
16	SH. RAGHUBIR SINGH WEST DISTRICT JUDGE (COMMERCIAL COURT)-03		CS (COMM)/218/2026	06-03-2026		BANK OF BARODA VS SAVITA	AMIT PANCHAL(P),	Not Mentioned	Not Mentioned	26-02-2026
			CS (COMM)/220/2026	07-03-2026		ALLUCOPANEL INDUSTRIES VS AKSHAY JAIN	SANJAY KUMAR(P),	9968010672	lawyer.sanjay@gmail.com	21-01-2026
			Execution (Comm)/91/2026	07-03-2026		Ms Spray Technics Through its Authorized Representative Sh Hariom Bishnoi Vs Zorin Interiors Pvt Ltd	Tushar Thareja(P),			
			CS (COMM)/225/2026	09-03-2026		SUSHMA ARORA VS TAVNEET SINGH	SURENDER KUMAR(P),	9811073252	SKGULATI133@GAMIL.COM	28-02-2026
			ExCOMM Award by Arb Comm/29/2026	10-03-2026		JITENDER KUMAR VS M/S PUNJANI CHIT THROUGH DIRECTOR AVINASH KUMAR PUNJANI	Ashish Upadhayay(P),			
			CS (COMM)/226/2026	10-03-2026		Unipro Steel Ropes Vs OMTEK INFRASTRUCTURE	KOMAL CHHIBBER(P),	9899837898	advocatesahilkalra1809@gmail.com	24-11-2025
			CS (COMM)/237/2026	11-03-2026		Bank of Baroda Vs mamta jewellers	Ravi Agrawal(P),	9717338186	Not Mentioned	08-03-2026

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				OMP (1) (COMM)/656/2026	11-03-2026	HDFC BANK LTD Vs KRYALI RAM MEENA	ADV. LALIT PANDEY(P),		
				CS (COMM)/236/2026	11-03-2026	A and S LABELS PVT LTD Vs Aishwarya LifeSciences	ADITI TUTEJA(P),	9999630431 ADITTUTEJA@GMAIL.COM	09-03-2026
				OMP (1) (COMM)/659/2026	13-03-2026	Shriram Finance Ltd Vs KRISHAN PAL.	Manoj Kumar(P),		
				CS (COMM)/251/2026	14-03-2026	SARAOGI SUPER SALES PVT LTD Vs SUSHIL KUMAR DUBEY	VARUN BEDI(P),	9708505701, ADVOCATEVARUNBEDI@GAMIL.COM	11-03-2026
				CS (COMM)/252/2026	14-03-2026	Praveen Kumar Garg (Partner) Vs Mahesh Kumar (Proprietor)	Sameer Sidhar(P),	9444446565 Not Mentioned	12-03-2026
				CS (COMM)/250/2026	14-03-2026	Shalini Bansal and Ors Vs Jai Maa Bhagwati Hospitality and Ors	BHARATT GROVERR(P),	7827706251 shankardaslegal@gmail.com	13-03-2026
				CS (COMM)/266/2026	17-03-2026	BANK MAHARASHTRA Vs MURARI	OF JITIN BHASIN(P),	9818451145 jitinbhasin.jb@gmail.com	
				OMP (1) (COMM)/663/2026	18-03-2026	Yes Bank Ltd Vs SANJEEV KUMAR	ADV. LALIT PANDEY(P),		
				CS (COMM)/276/2026	19-03-2026	Naresh Kumar Dushyant Kumar	Vs Peeyush Ranjan(P),	9205835683 Not Mentioned	09-03-2026
				CS (COMM)/275/2026	19-03-2026	State Bank Of India Vs Mangi Lal Bheel	Siddharth(P),	Not Mentioned Not Mentioned	17-03-2026
				OMP (1) (COMM)/687/2026	20-03-2026	PIRAMAL FINANCE LIMITED Vs SATISH JOSHI	MANOJ KUMAR SINGH(P),		
				ExCOMM Award by Arbitration Comm/36/2026	20-03-2026	SUNDARAM FINANCE LTD Vs RASHID I	NITIN MEHTA(P),		
				CS (COMM)/285/2026	23-03-2026	PUNJAB NATIONAL BANK Vs Nisha Gupta	PARAS AGGARWAL(P),	9810600656 parasaggarwaladv@gmail.com	17-03-2026
				Misc DJ/303/2026	23-03-2026	Aadideva Infratech Pvt Ltd Vs Priyanka Mittal	Hitendra Kumar(P),		
				OMP (1) (COMM)/698/2026	24-03-2026	HDFC BANK LTD Vs ASHA RAM	ajay uppal(P),		

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				M-Ex/143/2026	24-03-2026	Sanjay Garg Vs SCK Infrotech Pvt Ltd	SAMRIDHI SAMRIDHI(P),			
				OMP (COMM)/705/2026	25-03-2026	Shriram Finance Ltd Vs SONU	Manoj Kumar(P),			
				OMP (COMM)/704/2026	25-03-2026	Shriram Finance Ltd Vs UMESH CHAND	Manoj Kumar(P),			
				Execution (Comm)/121/2026	25-03-2026	NARENDER KUMAR JAIN Vs SEEMA JUNEJA PROP OF MS WOODSTOCK FURNITURE	RAJIV MEHRA(P),			
				CS (COMM)/293/2026	25-03-2026	STATE BANK OF INDIA Vs VIKAS	MANOJ PANDEY(P),	965431856	advpandeymanoj@gmail.com	19-03-2026
				CS (COMM)/300/2026	28-03-2026	UNION BANK OF INDIA Vs PURVANCHAL TRADING	Rajeev Sagar(P),	9810021846	sagarandsagar@live.com	19-02-2026
				OMP (COMM)/714/2026	28-03-2026	MITUSHI CREDIT AND HOLDING PVT LTD Vs KAMLA DEVI	ADV. LALIT PANDEY(P),			
				OMP (COMM)/715/2026	28-03-2026	TSC FINSERV PRIVATE LIMITED Vs SHIV MOTORS	ADV. LALIT PANDEY(P),			
				Misc DJ/339/2026	30-03-2026	LAKSHAY KAPOOR Vs Ajay Kumar Jainer	Gulab Chandra Yadav(P),			
				Misc DJ/338/2026	30-03-2026	State Bank of India Vs Mrs Shyam Kali	CHITRA SINGH(P),			
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	CS (COMM)/222/2026	07-03-2026	Gulshan Chandhok Vs M/s Sajben Plast Films Pvt Ltd and Ors	MANCHANDA & CO.	9811010461	infol@manchanda.co.com	28.02.2026
			CS (COMM)	CS (COMM)/233/2026	11-03-2026	BROAD INJECTABLES Vs RENAISSANCE FOOD AND HEALTHCARE	SANJAY DALAL	9811357242	advsanjaydalal2000@gmail.com	06.03.2026
			OMP (COMM.)	OMP (COMM.)/5/2026	12-03-2026	OJAS COWORKING PRIVATE LIMITED Vs URBAN MONEY PRIVATE LIMITED	ALOK DEV	9718090890	devalok99@gmail.com	25.02.2026
			CS (COMM)	CS (COMM)/239/2026	12-03-2026	FEDERAL BANK Vs RANJIT PRASAD GUPTA	RISHABH YADAV	8800718199	rishabh YadavS40@gmail.com	09.03.2026
			CS (COMM)	CS (COMM)/258/2026	16-03-2026	DEVRAJ Vs M/S EVERPURE PRIVATE LIMITED	DEEPAK PANWAR	9999509400	DEEPAK@CHAMBER@gmail.com	09.03.2026

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			CS (COMM)	CS (COMM)/261/2026	17-03-2026	SARAOGI SUPER SALES PVT LTD Vs ANISH SABLOK	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	13.03.2026
			CS (COMM)	CS (COMM)/262/2026	17-03-2026	M/s Doshi Pharmaceuticals Vs Roseate Medicare	A.K TRIVEDI	9810104312	aktrivedilawoffices@gmail.com	16.03.2026
			CS (COMM)	CS (COMM)/268/2026	17-03-2026	ALUTECH INDUSTRIES Vs RAJESHBHAI BALUBHAI VAGHASIA PROP OF RADHA RAMAN ENTERPRISE	NANCY JAIN	9660729214	JAINNANCY@YAHOO.COM	20.03.2026
			CS (COMM)	CS (COMM)/270/2026	17-03-2026	NANDLAL PROPRIETOR OF NARSINGH DASS NANDLAL Vs SEWARAM TRADING AS JINDUTSAV	ABHISHEK KAUSHIK	9136164759	info@lexpundits.com	14.03.2026
			CS (COMM)	CS (COMM)/273/2026	18-03-2026	ANKIT GUPTA Vs HARSH KUMAR	ROHTASH KANWAR	9811207995	ROHTASH147@GMAIL.COM	17.03.2026
			CS (COMM)	CS (COMM)/274/2026	19-03-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs Lalit Dalal	GAURAV MALHOTRA	8210013944	MALHOTRA GAURAV1976@YAHOO.CO.IN	14.03.2026
			CS (COMM)	CS (COMM)/277/2026	19-03-2026	Punjab National Bank Vs M/s Queens Villa	ANKIT JAIN	9643801028	advjaintawchambers@gmail.com	17.03.2026
			OMP (COMM.)	OMP (COMM.)/6/2026	20-03-2026	Nisha Chauhan Vs KOTAK MAHINDRAPRIME LIMITED	SIDDHARTH CHAUDHRY	9220809959	siddharthehaudhry30@gmail.com	19.03.2026
			CS (COMM)	CS (COMM)/284/2026	20-03-2026	harsh goel Vs BHAGWATI ENTERPRISES	O. P. Sharma Brothers	9868206903	info@indiantm.com	19.03.2026
			CS (COMM)	CS (COMM)/286/2026	23-03-2026	PUNJAB NATIONAL BANK Vs Gourav Gupta	PARAS AGGRWAL	9810600656	Parasagarwaadv@gmail.com,	20.03.2026
			CS (COMM)	CS (COMM)/292/2026	24-03-2026	Sandeep Grover Vs KAWAL PREET SINGH	KANAV HURRIA	9953 803 808	ADVKANV007@YAHOO.COM	19.03.2026
			CS (COMM)	CS (COMM)/314/2026	30-03-2026	PUNJAB NATIONAL BANK Vs HEALTHY FOOD AND BEVERAGES	SABHYA JAIN	9814577425	SABHYAJAINOS@GMAIL.COM	28.03.2026
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	CS (COMM)/232/2026	11-03-2026	BR CERAMICS PRIVATE LIMITED Vs RUCHI VATSA	MGA Law Office	9811504426	mgalawoffice@gmail.com	12.4.2025
			CS (COMM)	CS (COMM)/234/2026	11-03-2026	JAI ENGINEERING WORKS THRU PROP RINKU DEVI Vs GOVERDHAN TRANSPORT COMPANY PVT LTD AND ORS	Gursimar Singh	9910266125	gursimarsadana@yahoo.in	03.6.2025
			CS (COMM)	CS (COMM)/240/2026	13-03-2026	VIVEK GUPTA Vs M/s AKNY Fabrics and Fashion pvt Ltd NEW NAME STM PARKER	Pramod Kumar Sharma	9899176633	pqpjuris@gmail.com	23.01.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			CS (COMM)/241/2026	CS (COMM)/241/2026	13-03-2026	Tarun Gupta Vs M/s AKNY Fabrics and Fashion pvt Ltd NEW NAME STM PARKER	Rajesh Banati	9810294894	rajeshbanati@yahoo.co.in	25.02.2026
			CS (COMM)/242/2026	CS (COMM)/242/2026	13-03-2026	UJJAWAL INDORA PROPRIETOR OF M/S B.M. INDUSTRIES Vs SHUBHAM JAIN	Krishna Kumar Sharma	9899000289	advkrishna1411@gmail.com	04.02.2026
			CS (COMM)/246/2026	CS (COMM)/246/2026	13-03-2026	STRA TEGIC DESIGNS PVT LTD Vs BAGGIT COMPANY AND ORS	Vijay Prakash	9810210832	advudaykumar@gmail.com	08.1.2026
			CS (COMM)/249/2026	CS (COMM)/249/2026	13-03-2026	LJO TURN PRIVATE LIMITED THROUGH ITS DIRECTOR MR ARUN KUMAR LILHORI Vs BASIC CLOTHING PRIVATE LIMITED	Jitender kumar garg	9810511644	advjiten@yahoo.com	09.12.2025
			CS (COMM)/259/2026	CS (COMM)/259/2026	16-03-2026	ANKIT SINGHAL Vs BHANU SACHDEVA	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	21.02.2026
			CS (COMM)/267/2026	CS (COMM)/267/2026	17-03-2026	M/s EURO PANEL PRODUCTS LTD Vs RADHEY SHYAM YADAV	Rakesh kumar	9711771000	rakesh.advocate18@gmail.com	13.02.2026
			CS (COMM)/269/2026	CS (COMM)/269/2026	17-03-2026	SARAOGI SUPER SALES PVT LTD Vs AJEET KUMAR	Vinod Kumar	9350999608	advocatevinod1969@gmail.com	28.02.2026
			CS (COMM)/280/2026	CS (COMM)/280/2026	20-03-2026	Shri Vimal Bagga Vs Karan Bansal				08.02.2026
			CS (COMM)/312/2026	CS (COMM)/312/2026	30-03-2026	NIS Marketing Private Limited Vs Devender Kumar Chopra and anr	SUNITA SINGH	9871040589	INDOLEXLAWT@GMAIL.COM	12.12.2025
			CS (COMM)/315/2026	CS (COMM)/315/2026	30-03-2026	Indian Bank Vs Minocha and anr	Jitender BANSAL	9899951648	BANSALASSOCIATESLAWFIRM@GMAIL.COM	13.01.2026
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	Execution (Comm.)/92/2026	Execution (Comm.)/92/2026	07-03-2026	AMIT SHARMA Vs GLOBAL SALES INDIA				
			CS (COMM)/224/2026	CS (COMM)/224/2026	07-03-2026	satya dev thakur Vs TIPPLE CASA PRIVATE LIMITED	SHWETA GARG	9818274143		06.03.2026
			OMP (COMM.)/623/2026	(D)OMP (COMM.)/623/2026	(D)07-03-2026	HDFC BANK LIMITED Vs SANDEEP SINGH BHATIA	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	06.03.2026
			OMP (COMM.)/624/2026	(D)OMP (COMM.)/624/2026	(D)07-03-2026	HDFC BANK LIMITED Vs MANOJ KUMAR	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	06.03.2026
			OMP (COMM.)/625/2026	(D)OMP (COMM.)/625/2026	(D)07-03-2026	HDFC BANK LIMITED Vs SABNAM MOHDS ASFAK	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	06.03.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			Execution (Comm.)/94/2026	Execution (Comm.)/94/2026	09-03-2026	SHAKUNTALA DEVI PROPERITOR OF SHAGUN FURNITURE Vs HARJEET SINGH PROPERITOR OF M S ENTERPRISES				
			OMP (COMM.)/640/2026	(D)OMP (COMM.)/640/2026	(D)09-03-2026	HDFC BANK LTD Vs RAVI RAVI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07.03.2026
			Execution (Comm.)/95/2026	Execution (Comm.)/95/2026	10-03-2026	PARAS PHARMA Vs MSP TRADERS				
			Execution (Comm.)/96/2026	Execution (Comm.)/96/2026	10-03-2026	Ms Ambica Creation Vs M/s Tulip Creations Pvt Ltd				
			CS (COMM)/230/2026	CS (COMM)/230/2026	10-03-2026	CANARY AGROCHEMICALS PVT LTD Vs Durga Sankar Giri	KAMAL GARG	9811270502	KAMALGARGADV@GMAIL.COM	08.03.2026
			OMP (COMM.)/642/2026	(D)OMP (COMM.)/642/2026	(D)10-03-2026	HDFC BANK LTD Vs SHIVA VENKIDACHALAM	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07.03.2026
			OMP (COMM.)/643/2026	(D)OMP (COMM.)/643/2026	(D)10-03-2026	YES BANK LTD Vs ALOKANJAN	KARTIK KUMAR	1126211488	LEGAL@KATYALASSOCIATES.COM	07.03.2026
			OMP (COMM.)/651/2026	(D)OMP (COMM.)/651/2026	(D)11-03-2026	HDFC BANK LTD Vs KRISHAN KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	10.03.2026
			Execution (Comm.)/99/2026	Execution (Comm.)/99/2026	12-03-2026	Kusum Nanda Vs OASIS DISTILLERIES LTD				
			Execution (Comm.)/100/2026	Execution (Comm.)/100/2026	12-03-2026	SAMEER WHIG Vs SHAGOON AGGARWAL				
			OMP (COMM.)/658/2026	(D)OMP (COMM.)/658/2026	(D)12-03-2026	HDFC BANK LTD Vs NAVAL KISHORE SHARMA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11.03.2026
			CS (COMM)/244/2026	CS (COMM)/244/2026	13-03-2026	Hindustan Glass Works Limited Vs Akshay Mehta Prop Yug Enterprises	VIBHOR GARG	9560018803	INFO@SAFEEXHGN.COM	11.03.2026
			CS (COMM)/245/2026	CS (COMM)/245/2026	13-03-2026	ARYAN CONSTRUCTION Vs RAMACIVIL INDIA CONSTRUCUTION PVT LTD	HARDWARI LAL	9810960086	CHANJJA.ADVOCATE@GMAIL.COM	11.03.2026
			Execution (Comm.)/107/2026	Execution (Comm.)/107/2026	14-03-2026	BANSAL TEXTILES THROUGH ITS PROPRIETOR ARUN KUMAR Vs PRAVEEN KHANDELWAL				
			CS (COMM)/253/2026	CS (COMM)/253/2026	14-03-2026	SARAOGI SUPER SALES PVT LTD Vs SANJAY KUMAR	VARUN VEDI	9285672608	ADVOCATEVARUNVEDI@GMAIL.COM	12.03.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			CS (COMM)/254/2026	CS (COMM)/254/2026	14-03-2026	SARAOGI SUPER SALES PVT LTD Vs AMAR BANVARILAL LEKHRAJANI	VARUN VEDI	9285672608	ADVOCATEVARUNVEDI@GMAIL.COM	12.03.2026
			Ex.COMM Award by Arb. Comm./34/2026	Ex.COMM Award by Arb. Comm./34/2026	17-03-2026	EQUITAS SMALL FINANCE BANK LTD Vs SANDEEP M SHARMA				
			CS (COMM)/263/2026	CS (COMM)/263/2026	17-03-2026	BANK OF MAHARASHTRA Vs NEERAJ GARG				
			CS (COMM)/264/2026	CS (COMM)/264/2026	17-03-2026	URJA BATTERIES LTD Vs AK ENTERPRISES	KARTIK KUMAR	1126211488	LEGAL@KATYAL ASSOCIATES.COM	
			CS (COMM)/265/2026	CS (COMM)/265/2026	17-03-2026	Krishan Jindal Vs M/s Shiftex Energy Pvt Ltd				
			CS (COMM)/271/2026	CS (COMM)/271/2026	18-03-2026	State Bank Of India Vs Mahipal Singh	SIDDHARTH	9643524909	FINNODE19@GMAIL.COM	16.03.2026
			OMP (COMM.)/664/2026	OMP (COMM.)/664/2026	18-03-2026	Yes Bank Ltd Vs SIMMIL PURI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17.03.2026
			OMP (COMM.)/665/2026	OMP (COMM.)/665/2026	18-03-2026	Yes Bank Ltd Vs GAURAV GUPTA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17.03.2026
			OMP (COMM.)/666/2026	OMP (COMM.)/666/2026	18-03-2026	Yes Bank Ltd Vs ROSHNIL KUMARI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17.03.2026
			Execution (Comm.)/116/2026	Execution (Comm.)/116/2026	19-03-2026	punjab national bank Vs Kailash sharma prop Prerna Enterprises				
			Execution (Comm.)/117/2026	Execution (Comm.)/117/2026	19-03-2026	State Bank of India Vs Sweta Singh				
			Misc DJ/293/2026	Misc DJ/293/2026	19-03-2026	SUMIT VIRMANI Vs KAPIL GULATI				
			CS (COMM)/281/2026	CS (COMM)/281/2026	20-03-2026	VEENA YADAV Vs HEMLATA	TASHU VERMA	9911444429	AS.LAWERY93@GMAIL.COM	19.03.2026
			Misc DJ/297/2026	Misc DJ/297/2026	20-03-2026	Harvinder and Company Vs Mohan Meakin Ltd	JASPRIT SINGH	9899641617	JASPRIT.LAW@GMAIL.COM	18.03.2026
			OMP (COMM.)/689/2026	OMP (COMM.)/689/2026	20-03-2026	AXIS BANK LTD Vs ABDUL HAK	DHEERAJ	9258048444		19.03.2026

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			Misc DJ/300/2026	Misc DJ/300/2026	23-03-2026	HARI OM AAGGARWAL Vs RAZI HAIDER			
			Execution (Comm.)/120/2026	Execution (Comm.)/120/2026	24-03-2026	PARMA NAND SINGH Vs MEENA GUPTA			
			CS (COMM)/295/2026	CS (COMM)/295/2026	25-03-2026	STATE BANK OF INDIA Vs JAY SINGH MEENA	MANOJ PANDEY 9654371856	ADVPANDEYMANOJ@GMAIL.COM	19.03.2026
			Misc DJ/319/2026	Misc DJ/319/2026	27-03-2026	PARVEEN KUMAR GARG PROP OF MS GARG ROADLINES Vs NKG INFRASTRUCTURE LIMITED			
			CS (COMM)/307/2026	CS (COMM)/307/2026	30-03-2026	PUNJAB NATIONAL BANK Vs NAVLESH SHARMA	SABHYA JAIN 9811577425	SABHYAJAIN08@GMAIL.COM	28.03.2026
			CS (COMM)/308/2026	CS (COMM)/308/2026	30-03-2026	STATE BANK OF INDIA Vs AASHU ROY	SABHYA JAIN 9811577425	SABHYAJAIN08@GMAIL.COM	27.03.2026
			CS (COMM)/309/2026	CS (COMM)/309/2026	30-03-2026	STATE BANK OF INDIA Vs SATISH KUMAR	SABHYA JAIN 9811577425	SABHYAJAIN08@GMAIL.COM	27.03.2026
			CS (COMM)/310/2026	CS (COMM)/310/2026	30-03-2026	UNION BANK OF INDIA Vs ADARSH SINGH JETENDER	KAMALJEET SINGH RANOT 9890410729	KAMALJEETSINGHRANOT@GMAIL.COM	27.03.2026
			CS (COMM)/311/2026	CS (COMM)/311/2026	30-03-2026	STATE BANK OF INDIA Vs SEPOY BHAVESH KUMAR	SABHYA JAIN 9811577425	SABHYAJAIN08@GMAIL.COM	25.03.2026
			Misc DJ/341/2026	Misc DJ/341/2026	30-03-2026	KAVITA GOYAL Vs SHRIMANOJ KHATRI YAMIN	MANOJ KHATRI 9212010299	ADVM.KHATRI@GMAIL.COM	25.03.2026
20	SH. PULASTYA PARAMCHALA, DISTRICT (COMMERCIAL COURT)-01	NEW DELHI	CS(COMM)	166/2026	06.03.2026	STATE BANK OF INDIA Vs. HARI RAM	RUCHI KHURANA 9811170646	RUCHIKHURANA ADVOCATE@GMAIL.COM	20.01.2026
			OMP(COMM)	41/2026	06.03.2026	NEW DELHI MUNICIPAL COUNCIL Vs. VIR BHAN MITTAL	RAGHAV ALOK 9990505143	ALOK1RAGHAV@GMAIL.COM	28.02.2026
			CS(COMM)	162/2026	06.03.2026	KRBL LIMITED VS. FATHIMA MORDERN RICE MILLS	SHRAVAN KUMAR BANSAL 9650682928	UNITEDMARK@UNITEDANDUNITED.COM	17.02.2026
			CS(COMM)	165/2026	06.03.2026	SBI VS. CHANDER PAL	RAJEEV SAGAR 011-22377840, 22375422	NOT AVAILABLE	03.2.2026
			CS(COMM)	164/2026	06.03.2026	CANARA BANK VS. SANJANA FOODS	HARSHIT GUPTA 7417442181	HGUPTA466@GMAIL.COM	18.02.2026

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			CS(COMM)	163/2026	06.03.2026	CNG WORLDWIDE VS. M/S MGX EXPRESS PVT. LTD.	JITENDRA K. COMGARG	9810511644	ADVJITEN@YAHOO.COM	25.02.2026
			CS(COMM)	175/2026	10.03.2026	RAVI KANT MANGA VS. MR. AMOD RAI	VIKAS CHHABRA & ASSOCIATES	9212416114	CHHABRAVIKAS440@GMAIL.COM	03.12.2025
			CS(COMM)	177/2026	11.03.2026	HT MEDIA LTD. VS. SHREYA SAWHNEY	BAJAJ AND BAJAJ ASSOCIATES	9213187809	ADVOATE.PUNNET@GMAIL.COM	03.03.2026
			CS(COMM)	179/2026	12.03.2026	M/S C. CONSTRUCTION COMPANY PVT. LTD. VS. SAXENA MARINE TECH P LTD.	S. MANISH KAUSHIK	9818667331	MKAUSHIK76@GMAIL.COM	05.02.2026
			CS(COMM)	183/2026	13.03.2026	PRAGYAN METALS PRIVATE LIMITED VS. JCRE LLP&ORS	SANJAY K. MISHRA	9818336108	SANJAYK.ADVOCATE@GMAIL.COM	07.03.2026
			CS(COMM)	189/2026	14.03.2026	PATANJALI FOODS LIMITED VS BHAGWAN DAS HARWANI	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORD.CO.IN	09.03.2026
			OMP(COMM)	46/2026	16.03.2026	M/S NINANIYA ESTATES LTD VS MS MANISHA AGARWAL	SONAL ANAND	9811101222	SANAND@ASAPARTNERS.COM	26.02.2026
			CS(COMM)	200/2026	18.03.2026	M/S POLYKAM OFFSET VS. M/S G.N. HOSPITALITY PVT. LTD. AND ANR.	DIGVIJAY	9312313716	DIGVIJAYBHARDWAJ45@GMAIL.COM	26.06.2025
			CS(COMM)	199/2026	18.03.2026	SANJAYMAREWAH VS. RP LASERTECH PVT. LTD.	SUNIL VERMA	9911108825	SLADVOVATE00@GMAIL.COM	09.03.2026
			CS(COMM)	197/2026	18.03.2026	MR. YASH PAL VERMA VS. NEW FOUND LAND ENTERPRISES PVT. LTD. AND ORS.	MASS WANI ASSOCIATES	88750618722	SSWANIASSOCIATES@GMAIL.COM	25.02.2026
			CS(COMM)	195/2026	18.03.2026	STATE BANK OF INDIA VS. MR. ROSHAN KUMAR	A K ROUT ASSOCIATES	9999132159, 9015565892	ADKROUTADVOATE@GMAIL.COM	06.03.2026
			CS(COMM)	202/2026	19.03.2026	ULTRATECH CEMENT LTD. VS. THEINDOGRID INFRA PVT. LTD.	GURVINDER SINGH	9868873138	ADVOCATEGURVINDER@GMAIL.COM	13.03.2026
			CS(COMM)	208/2026	20.03.2026	JETWAYS TRAVELS PVT. LTD. VS. JETSERVE AVIATION PRIVATE LIMITED	BRJESH TIWARI	9818078977	BRJESH.TIWARI@LEXAMBITIN	15.12.2025
			CS(COMM)	207/2026	20.03.2026	M/S S CHAND & CO. LTD. VS. BOLOSING MEMORIAL SCHOOL	ANJU BALANI	9810195013	KUMARRAJESHADV@YAHOO.COM	15.12.2025
			OMP(MISC.)COMM	7/2026	20.03.2026	HANUCHEM LABORATORIES VS. PHARMACEUTICALS AND MEDICAL DEVICES BUREAU OF INDIA	ABHISIR SHRIDHAR	9971547353	CHAMBERASHMISHRIDHAR@GMAIL.COM	13.03.2026

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			CS(COMM)	211/2026	23.03.2026	HIPPOSTORES TECHNOLOGY PRIVATE LIMITED VBS. M/S PRIME BUILDERS	HARISH MALIK	7838855710	MALIK.HARISHO I@GMAIL.COM	16.3.2026
			CS(COMM)	214/2026	24.03.2026	HIPPOSTORES TECHNOLOGY PVT. LTD. VS. IHUB MULTI STORES PRIVATE LIMITED	HARISH MALIK	7838855710	MALIK.HARISHO I@GMAIL.COM	16.03.2026
			CS(COMM)	213/2026	24.03.2026	HIPPOSTORES TECHNOLOGY PVT. LTD. VS. DIANKA INDUST4IS INDIA PRIVATE LIMITED	HARISH MALIK	7838855710	MALIK.HARISHO I@GMAIL.COM	16.03.2026
			CS(COMM)	212/2026	24.03.2026	HIL (INDIA) LIMITED VS KINDLE INFRAHIEGHTS PVT. LTD.	HARISH MALIK	7838855710	MALIK.HARISHO I@GMAIL.COM	16.03.2026
			OMP(COMM)	51/2026	24.03.2026	UNION O FINDIA VS. SH. VIJAYANT	RICHA GAMBHIR	9717789191	RICHAGAMBHIR DEWAN@GMAIL.COM	18.03.20263
			OMP(COMM)	50/2026	24.03.2026	UNION OF INDIA VS. SH. VIJAYANT	RICHA GAMBHIR	9717789191	RICHAGAMBHIR DEWAN@GMAIL.COM	18.03.20263
			CS(COMM)	216/2026	25.03.2026	M/S SUNDEEP PRESS THROUGH PROPRIETOR VS. M/S UNITECH ENGINEERS INCTHROUGH ITS PROPRIETOR	JAIVEER SINGH CHAUHAN	9810187005	ADV.RAJORA123 @GMAIL.COM	22.01.2026
			OMP(COMM)	56/2026	27.03.2026	MOHHAMED JAHANGIR VS OYOSI HOTELS AND HOMES PVT LTD	DR. RIJU RAJ SINGH JAMWAL&MANO J	9811504933	fjurajoffice@gmail.com	20.03.2026
			OMP(COMM)	55/2026	27.03.2026	SHOU HOSPITALITY PVT LTD AND ANR VS. KRISHAN KUMAR DHOOT	GUNJAN SINHA JAIN	9811387311	advishaanmukherjee@gmail.com	06.03.2026
			OMP(COMM)	54/2026	27.03.2026	UNION OF INDIA VS. M/S BUDHIRAJA ELECTRICALS	B.C BHATT	9891237346	ADVBHUVAN@Y AHOO.COM	14.03.2026
			OMP(COMM)	53/2026	27.03.2026	UNION OF INDIA VS. M/S SUREKA INTERNATIONAL	JYOTI	9716978896	JYOTIADVOCATE 96@GMAIL.COM	19.03.2026
21	SH. KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	SANJAY NEW DELHI	CS (COMM)	160/2026	06-03-2026	TRUE LINK FINANCE LTD Vs HARISH KUMAR	RAJAT SARAWAT(P),	9818004454	rajattruelink@gmail.com	28.02.2026
			CS (COMM)	161/2026	06-03-2026	INFOCOM NETWORKS PRIVATE LIMITED Vs ARTHMATE INDIA PRIVATE LIMITED	Sakshi Gandhi(P),	999666696, 8595104204		02.03.2026
			CS (COMM)	170/2026	09-03-2026	RAHUL SHARMA PROP M/S GAZEL SUFFOLK INDIA Vs M/s Logix Infrastructure Pvt Ltd	Naman Rudra Dutt(P),	9891848453, 8447831683		01.03.2026
			CS (COMM)	173/2026	10-03-2026	ASHISH CHAUHAN Vs Ms NLMK India Coating Private Limited	Ankit Mehta(P),	965492763,987 3112300		07.03.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		25	CS (COMM)	172/2026	10-03-2026	THE FEDERAL BANK LTD Vs LAXMAN SINGH	Kiran Mahajan(P)	9810472145	kiranmahajan60@yahoo.com	04.03.2026
		25	CS (COMM)	174/2026	10-03-2026	RAGHAV KANSAL Vs Roadzen Technologies Private Limited	Chitwan Sharma(P)	8903784007	ahansaraman@gmail.com	04.03.2026
		25	CS (COMM)	181/2026	13-03-2026	STATE BANK OF INDIA Vs HARSH KASHYAP	RUCHI KHURANA(P)	9811170646	ruchikhuranaadvocate@gmail.com	11.03.2026
		25	CS (COMM)	180/2026	13-03-2026	ROHIT SACHDEVA PROPRIETOR OF EARTH EQUIPMENTS Vs TRIVENIMUDRAI PROJECT LIMITED	ARCHIT SINGHAL(P)	9599043045	legal@sigmalegal.in	08.03.2026
		25	CS (COMM)	182/2026	13-03-2026	KAMAL TOURS AND TRAVELS PVT LTD Vs WHITEFIELDS OVERSEAS LTD AND ORS	MADHURESH CHAUDHARY(P)	9810821771	CHAMBERSOFFGG@GMAIL.COM	11.03.2026
		25	CS (COMM)	201/2026	16-03-2026	Unicorn Denmart Limited Vs Vemula Sunil	Gunjan Kumar(P)	9313350568		09.03.2026
		25	CS (COMM)	196/2026	18-03-2026	HPL ELECTRIC AND POWER LTD Vs M/S UNILEC ENGG LTD	Sunil Kumar Jaswal(P)	9810210832, 9136286998, 988600661	vijayprakash9682@gmail.com	12.03.2026
		25	CS (COMM)	198/2026	18-03-2026	STATE BANK OF INDIA Vs REKHA SAGAR PROPRIETOR OF M/S DIPANSHU TENT AND CATERERS	ADAITA KUMAR ROUT(P)		akroutadvocate@gmail.com	15.03.2026
		25	CS (COMM)	203/2026	19-03-2026	Rodha Educational Services Pvt Ltd Vs Reddit Community Network India Pvt Ltd	Gaurav Patel(P)		tatvalawllp@gmail.com	14.03.2026
		25	CS (COMM)	206/2026	20-03-2026	ANI Media Private Limited Vs KARUNAVTARAM (YOUTUBE CHANNEL) AND ANR	Sidhant Kumar(P)		SKUMAR@UNUMLAW.IN	18.03.2026
		25	CS (COMM)	223/2026	27-03-2026	Hippostores Technology Private Limited Vs Morphing Innovation OPC Pvt Ltd	Harish Malik(P)	7838855710	malik.harish01@gmail.com	22.03.2026
		25	CS (COMM)	222/2026	27-03-2026	Hippostores Technology Private Limited Vs KARAN ISRANI (SOLE PROPRIETOR OF M/S CK CONSTRUCTIONS)	Harish Malik(P)	7838855710		22.03.2026
		25	CS (COMM)	221/2026	27-03-2026	DIC India Limited Vs STAR PLASTICS AND ANR	Swati Mittal(P)	-9625114985		24.03.2026
		25	CS (COMM)	229/2026	28-03-2026	CANARA BANK Vs M/S SR ENGINEERING THROUGH ITS PROP MR KANHU CHARAN BEURIA	Vipin Verma(P)		pranay7advo@gmail.com	23.03.2026
		25	CS (COMM)	228/2026	28-03-2026	M/S KING NETWORK Vs SHAPOORJI PALLONJI COP ITPO COMPLEX N	Sanjeev Sinha(P)	9350680089, 7428314365	sanjeevg717@gmail.com	19.03.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
		25	CS (COMM)	231/2026	30-03-2026	NIKE INNOVATE C V VS ASHOK KUMAR AND ORS	Shravan Bansal(P)	not provided	not provided	24-03-2026
22	MS. DEEPALI SHARMA DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	SUIT FOR RECOVERY	FORCS (COMM)/167/2026	06-03-2026	STATE BANK OF INDIA VS VIPUL MANDLOTIA	RUCHI KHURANA(P)	9811170646	fuchikhurana@hotmail.com	20-01-2026
			SUIT FOR RECOVERY	FORCS (COMM)/169/2026	07-03-2026	RECREATE TRAVEL PVT LTD THROUGH ITS PROPRIETOR MR SHILESH KUMAR YADAV VS JAGLAN IMMIGRATION PRIVATE LIMITED	ANUPAM KUMAR MISHRA(P)	830333388	anupamkumarmishra@gmail.com	27-02-2026
			SUIT FOR RECOVERY	FORCS (COMM)/171/2026	09-03-2026	BANK OF MAHARASHTRA VS M/S INTELLISENSE INFOTECH PVT LTD AND ORS	OPRAVI VACHHER(P)	Not available	Not available	30-01-2026
			SUIT FOR RECOVERY	FORCS (COMM)/176/2026	10-03-2026	STEMROBO TECHNOLOGIES PVT LTD VS M/S REES DISTRIBUTORS AND ORS	ASHISH PANDEY(P)	8800442383	advocateashish02@gmail.com	28-02-2026
			SUIT FOR TRADEMARK	FORCS (COMM)/178/2026	11-03-2026	ZYDUS WELLNESS PRODUCTS LTD VS M/S AVECIA HEALTHCARE AND ORS	RAHUL SBHUJBAL(P)	Not available	Not available	06-03-2026
			OBJECTION OF ARBITRATION & CONCILIATION ACT	FORCS (COMM)/43/2026	11-03-2026	MS SKYTECH CONSTRUCTIONS LTD VS VIPIN KUMAR SINGH	PVT SHARMA(P)	8745046859	shashank7354@gmail.com	09-03-2026
			OBJECTION OF ARBITRATION & CONCILIATION ACT	FORCS (COMM)/45/2026	12-03-2026	MS OVINGTON FINANCE PRIVATE LIMITED VS SATYAWATI	YASH SHARMA(P)	8285852770	advyashsharma02@gmail.com	10-03-2026
			SUIT FOR RECOVERY	FORCS (COMM)/184/2026	13-03-2026	STATE BANK OF INDIA VS NARAIN DASS KHOSLA	RUCHI KHURANA(P)	9811170646	fuchikhurana@hotmail.com	20-01-2026
			SUIT FOR RECOVERY	FORCS (COMM)/187/2026	13-03-2026	NORTHERN STEELS AND GENERAL MILLS PVT LTD VS ROHIT DHAWAN	SANJAY KUMAR(P)	9312219064	skumaradv212@gmail.com	25-02-2026
			SUIT FOR RECOVERY	FORCS (COMM)/185/2026	13-03-2026	PUNJAB NATIONAL BANK VS AMIT WASHISHTA	INDRA NARAIN(P)	9311824970	Not available	26-02-2026
			SUIT FOR RECOVERY	FORCS (COMM)/186/2026	13-03-2026	M/S MICHAEL PAGER INTERNATIONAL RECRUITMENT PVT LTD VS B9 BEVERAGES LTD	ROHIT AGRAWAL(P)	Not available	Not available	10-03-2026
			SUIT FOR RECOVERY	FORCS (COMM)/192/2026	14-03-2026	CANARA BANK VS BABLI	VIPIN VERMA(P)	8574040902	Not available	16-02-2026
SUIT FOR RECOVERY	FORCS (COMM)/191/2026	14-03-2026	CANARA BANK VS DIVY COLLECTION	VIPIN VERMA(P)	8574040902	Not available	16-02-2026			
SUIT FOR RECOVERY	FORCS (COMM)/193/2026	14-03-2026	DEUTSCHE BANK AG VS MS AMARA HOTELS AND RESORTS PVT LTD THROUGH ITS DIRECTORS	AGSURUCHI SURI(P)	9810255518	Not available	24-12-2025			

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		20	SUIT FOR TRADEMARK	CS (COMM)/204/2026	19-03-2026	DAYA CHAND JAIN VS VISHAL SO ARVIND SONI	SUDARSHAN BANSAL(P),	9810132015	Not available	10-03-2026
		20	SUIT FOR RECOVERY	CS (COMM)/210/2026	20-03-2026	UNION BANK OF INDIA VS SHRISHERSINGH	MANOJ KUMAR(P),	8750677946	manojbarhela1971@gmail.com	17-02-2026
		20	SUIT FOR RECOVERY	CS (COMM)/209/2026	20-03-2026	UNION BANK OF INDIA VS JAI PRAKASH	MANOJ KUMAR(P),	8750677946	manojbarhela1971@gmail.com	17-02-2026
		20	SUIT FOR RECOVERY	CS (COMM)/215/2026	24-03-2026	HIPPOSTORES TECHNOLOGY PVT LTD VS EMPATHY INFRA AND ENGINEERING PVT LTD	HARISH MALIK(P),	7838855710	malik.harish01@gmail.com	16-03-2026
		20	SUIT FOR RECOVERY	CS (COMM)/219/2026	25-03-2026	SH SUSHIL JAIN VS SMT SANGEETA	SUNIL KUMAR(P),	9811767023	advsunil22@gmail.com	13-03-2026
		20	SUIT FOR RECOVERY	CS (COMM)/218/2026	25-03-2026	SUNDEEP THROUGH PROPRIETOR VS B JAIN PUBLISHER PVT LTD	PRESSMANOJ(P),	9350041255	Not available	16-03-2026
		20	SUIT FOR RECOVERY	CS (COMM)/217/2026	25-03-2026	MS SUNDEEP THROUGH PROPRIETOR VS M/S AIMIL PHARMACEUTICALS THROUGH DIRECTORS	NISHANT RAJORA(P),	8882171614	Not available	17-03-2026
		20	SUIT FOR RECOVERY	CS (COMM)/224/2026	27-03-2026	BANK OF INDIA VS M/S SHIVA SERVICES	VAGEESH KUMAR(P),	8620885161	vageeshsharma95@gmail.com	27-02-2026
		20	SUIT FOR RECOVERY	CS (COMM)/226/2026	27-03-2026	BANK OF INDIA VS M/S MOHD KASIM	VAGEESH KUMAR(P),	8620885161	vageeshsharma95@gmail.com	27-02-2026
		20	SUIT FOR RECOVERY	CS (COMM)/225/2026	27-03-2026	XPRESS CONSULTANCY INC VS BALDEEP SINGH PAHWA	SHWETA(P),	8800949676	S945213@gmail.com	23-03-2026
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	CIVIL CASES CS (COMM)/120/2026	09/03/2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs JAI KISAN FARMS PRODUCTS	Sonu Vivek(P),	7042286270	advdrpc1948@gmail.com	06.02.2026
			12, New Court Block-I	CIVIL CASES CS (COMM)/124/2026	10/03/2026	Punjab National Bank Vs Mr Shushil Kumar	Sheepali Patial(P),	9717387978	advsheepali@gmail.com	04.03.2026
			12, New Court Block-I	CIVIL CASES CS (COMM)/123/2026	10/03/2026	Punjab National Bank Vs Mr Chirag Gupta	Sheepali Patial(P),	9717387978	advsheepali@gmail.com	04.03.2026
			12, New Court Block-I	CIVIL CASES CS (COMM)/133/2026	11/03/2026	Siemens Industry Software Inc Vs GRINIJKUMAR HARIYA	Aarshia Behl(P),	9810621272	aarshia@saiKrishnaassociates.com	02.03.2026
			12, New Court Block-I	CIVIL CASES CS (COMM)/132/2026	11/03/2026	Ms Green CAD IT Consulting Pvt Ltd Vs M/s Vulcans Build Pvt Ltd	Brijesh Singh(P),	9999678571	amareshinghadvocate@gmail.com	09.02.2026

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		12, New Court Block-1	CIVIL CASES	CS (COMM)/141/2026	16/03/2026	SIEMENS PRODUCT LIFE CYCLE MANAGEMENT SOFTWARE INC Vs Kapil Kumar Kaushik and Anr	PUNEET AHUJA(P),	0120-4059300	swastik@anandanand.com	11.03.2026
		12, New Court Block-1	CIVIL CASES	CS (COMM)/146/2026	20/03/2026	MAX Healthcare Institute Ltd Vs Maxx Hospital and Trauma Centre	SWAPNIL GAUR(P),	9873598716	garima@ralgeal.co.in	16.03.2026
		12, New Court Block-1	CIVIL CASES	CS (COMM)/148/2026	23/03/2026	LITTLE BIRD INDIA Vs Growth Spurts and Beyond Pvt Ltd	VIPUL GOEL(P),	9810095300	vipulgoel_85@yahoo.co.in	06.03.2026
		12, New Court Block-1	CIVIL CASES	CS (COMM)/147/2026	23/03/2026	WELLVERSED HEALTH PRIVATE LIMITED Vs EXPLORE PERFORMANCE NUTRITION	KUNAL KHANNA(P),	9999757185	kunalkhanna@gmail.com	17.03.2026
		12, New Court Block-1	CIVIL CASES	CS (COMM)/154/2026	24/03/2026	MAHESH EDIBLE OIL INDUSTRIES LIMITED Vs MAHAKAL TRADERS THROUGH ITS PROPRIETOR MR SUSHIL KUMAR	Varnika Bajaj(P),	9838660707	varnikabajajadvocate@gmail.com	25.02.2026
		12, New Court Block-1	CIVIL CASES	CS (COMM)/153/2026	24/03/2026	MAX Healthcare Institute Ltd Vs Mr Subhash Chander	SWAPNIL GAUR(P),	9873598716	garima@ralgeal.co.in	16.03.2026
		12, New Court Block-1	CIVIL CASES	CS (COMM)/161/2026	25/03/2026	AMAN DHATTARWAL Vs HARSH ASNANI	Rohit Taneja(P),	9810945207	justjurisofc@gmail.com	23.03.2026
		12, New Court Block-1	CIVIL CASES	CS (COMM)/165/2026	28/03/2026	STATE BANK OF INDIA Vs RAM PUJA SINGH ALIAS RAM PUJAN SINGH	Navruti ojha(P),	8376043196	navrutiya@gmail.com	20.03.2026
		12, New Court Block-1	CIVIL CASES	CS (COMM)/164/2026	28/03/2026	PUNJAB NATIONAL BANK Vs MUKESH MATAI PROP OF MS NINETEEN 20 CRAFT AND CREATIONS	Indra Narain(P),	9311824970	associatenarayan29@gmail.com	25.03.2026
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-1	Commercial CS (COMM) 150/2026	23.03.2026	ICICI BANK LTD VS TRIPIT KUMAR CHOUDHARY	ALOK KUMAR	9911000126	alok.adv2001@gmail.com	07.03.2026
			6, New Court Block-1	Commercial CS (COMM) 162/2026	25.03.2026	CANARA BANK VS M/S AARAV ENTERPRISES & ANR	DEEPANJAL CHOUDHARY	8390227354	deepanjchal@gmail.com	14.03.2026
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-1	Commercial CS (COMM)/122/2026	09/03/2026	KIRPAL SINGH VIRK Vs BIBHA PHARMA	Dhruva Bhagat	9910599996	B_LEGAL@OUTLOOK.COM	26/02/2026
			17, New Court Block-1	Commercial CS (COMM)/121/2026	09/03/2026	KIRPAL SINGH VIRK Vs AWADH HEALTH CARE	Aviral Chandra	9910599996	B_LEGAL@OUTLOOK.COM	26/02/2026
			17, New Court Block-1	Commercial CS (COMM)/140/2026	14/03/2026	OM SAI SALES CORPORATION VS KIDARNATH & CO.	Aadil Jameel	9811117864	info.lexjurislawchambers@gmail.com	25/02/2026
			17, New Court Block-1	Commercial CS (COMM)/146/2026	20/03/2026	MAX HEALTHCARE INSTITUTE VS MAX HOSPITAL & TRAUMA CENTRE	GRAMINA JOSHI	9873598716	garima@ralgeal.co.in	16/03/2026

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		17, New Court Block-I	Commercial	CS (COMM)/158/2026	24/03/2026	EMU LINES PRIVATE LIMITED VS OCEANIC HORIZONS PRIVATE LIMITED	UDAY KUMAR	8882303942	advudaykumar@gmail.com	10/03/2025
		17, New Court Block-I	Commercial	CS (COMM)/172/2026	30/03/2026	CENTRAL GOVERNMENT EMPLOYEES CONSUMER COOPERATIVE SOCIETY PVT LTD VS DELHI TOURISM AND ANR.	DIPAK K. NAG & APURVA UPMANYU	89810611825	apurvaupmanyu@gmail.com	12/03/2026
		17, New Court Block-I	Commercial	CS (COMM)/171/2026	30/03/2026	SPEK DIGITAL LLP VS INSTITUTE OF MARKETING AND MANAGMENT AND ANR.	KOMAL ABROL	9988629077	Abrollawoffices@gmail.com	27/03/2026
		17, New Court Block-I	Commercial	CS (COMM)/166/2026	30/03/2026	SUMER SETHI SOLE PROPRIETORSHIP VS PANCHSHILA CO-OPERATIVE HOUSE BUILDING SOCIETY LTD.	SHIKHER UPADHYAY	8505999376	shikherupadhyay@foresightlaw.in	court fee not filed
26	Sh. Ajay Kumar Jain, District Judge (Commercial Court) (Digital)-04	SOUTH								
		29, New Court Block-II	Commercial	CS (COMM)/118/2026	07-03-2026	PUNJAB NATIONAL BANK Vs AKSHAY SRIVASTAVA (PROP OF M/S GLORIOUS FUTURE)	Indra Narain(P),	9311824970	associatenarayan29@gmail.com	11.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/130/2026	10-03-2026	M/S SECURE LOGISTICS SOLUTIONS PVT LTD Vs M/s BTL INDIA PVT LTD	Rakesh Kumar Sharma(P),	9868040826, 9818666198	sharmarakeshadvi@gmail.com	17.02.2026
		29, New Court Block-II	Commercial	CS (COMM)/131/2026	10-03-2026	VARUN KUMAR Vs M/S UNIMART AND UNIKAHWA FOOD AND BEVERAGES AND ANR	VIVEK VISHAL AND GAUTAM(P),	8800740996	advovvg@gmail.com	24.02.2026
		29, New Court Block-II	Commercial	CS (COMM)/135/2026	12-03-2026	DELTA TROOPS PVT LTD Vs AMBIENCE PVT LTD AND ORS	Dr. Vivek Aggarwal	9811770164	info@aalawcorp.com	30.10.2025
		29, New Court Block-II	Commercial	CS (COMM)/136/2026	12-03-2026	WILDERNESS AND WELLNESS RESORTS AND CAMPS PVT LTD Vs VARUN SHROTRIYA (PROP OF M/S BASE CAMP AND ORS)	Swetank Shantanu, Pratap Shanker	9818058809, 9891202224	legalconsultus@gmail.com	07.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/139/2026	13-03-2026	FEDERAL BANK LTD Vs PRADYUT KUMAR GUHA (PROP OF M/S LUSABUY FASHIONS)	Rishabh Yadav(P),	8800718199	rishabhayadav504@gmail.com	11.02.2026
		29, New Court Block-II	Commercial	CS (COMM)/142/2026	16-03-2026	M/S MOD HOMZ Vs GULAB SINGH	DEEPAK SINGH	9999684758	deepaksinghlegal@gmail.com	20.08.2025
		29, New Court Block-II	Commercial	CS (COMM)/155/2026	24-03-2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs M/S OM UDYOG AND ANR	Dr. Puran Chand	7042286270	advdrpc1948@gmail.com	10.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/156/2026	24-03-2026	CANARA BANK Vs M/S UNIQUE UNISEX SALON AND ANR	DEEPANJAL UNISEX CHOUDHARY(P),	8390227354	deepanjalch@gmail.com	04.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/163/2026	27-03-2026	ASICS CORPORATION Vs UDIT DHINGRA (PROPRIETOR OF COGS INTERNATIONAL)	Shravan Kumar Bansal	9810017859	unitedmark@unitedandunited.com	16.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/167/2026	30-03-2026	M/S M K INTERIORS Vs OPTIMISTIC RESTAURANT PVT LTD AND ORS	Ravi Lomod(P),	9990117722	ravilomod@gmail.com	12.03.2026

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		29, New Court Block-II	Commercial	CS (COMM)/168/2026	30-03-2026	SIEMENS EDA (SALES AND SERVICES) PVT LTD Vs STERLITE TECHNOLOGIES LIMITED	Gurjas Singh Narula(P),	9997979363	gurjasnarulaadv@gmail.com	26.03.2026	
		29, New Court Block-II	Commercial	CS (COMM)/169/2026	30-03-2026	SIEMENS EDA (SALES AND SERVICES) PVT LTD Vs STERLITE TECHNOLOGIES LIMITED	Gurjas Singh Narula(P),	9997979363	gurjasnarulaadv@gmail.com	26.03.2026	
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	nil								
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	CS(COMM)	175/2026	12-03-2026	M/S MELNYK OLEKSANDR through its Authorised Representative Mr chintamani Dhyani vs MOBILLOTTE	ARUN CHAUHAN & ASSOCIATES	0650015060	arunchauhan.lawyer@gmail.com	08-0-2024
				CS(COMM)	186/2026	16-03-2026	SAN DEE CLOTHING CO VS MS NO EXIT	ATUL CHOPRA	9220558020	advatulchopra@gmail.com	13-02-2026
				CS(COMM)	209/2026	16-03-2026	ASICS CORPORATION VS ASHOK KUMAR	SHARVAN KUMAR BANSAL	9810017859	unitedmark@uniteddandunited.com	10-03-2026
				CS(COMM)	189/2026	17-03-2026	VIJAY SINGH BEEJAY VS SULEKHA SINGH		9990935565	sulekhasingh2909@gmail.com	12-02-2026
				CS(COMM)	210/2026	23-03-2026	NIKE INNOVATE VS ASHOK KUMAR	SHARVAN KUMAR BANSAL	9810017859	unitedmark@uniteddandunited.com	10-03-2026
				CS(COMM)	211/2026	23-03-2026	UNDER ARMOUR VS ASHOK KUMAR	SHARVAN KUMAR BANSAL	9810017859	unitedmark@uniteddandunited.com	10-03-2026
				CS(COMM)	212/2026	24-03-2026	ONE97 COMMUNICATIONS LTD VS DURGA COMMERCIAL CORPORATION AND ANR	ROHIT JAIN & GAURAV JAIN	9811074162	rohitin2003@gmail.com	10-03-2026
				CS(COMM)	213/2026	24-03-2026	THE FOUNDRY VISIONMONGERS LIMITED VS SRAVAN MADIPALLY AND ANR	ADV SWASTIK BISARYA	0120-4059300	SWASTIK@ANANDANDANAND.COM	17-03-2026
				CS(COMM)	214/2026	24-03-2026	KUMAR FOOD INDUSTRIES LTD VS MS SHUBHLAXMI TRADING CO. AND ORS	ADV NEERAJ GROVER	9810376869	GROVERINDIA@OUTLOOK.COM	05-03-2026
				CS(COMM)	218/2026	25-03-2026	PATANJALI FOODS LIMITED VS ANIL KUMAR JAIN AND ORS	SUDARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in unitedip@unitedworld.co.in	11-03-2026
29	SH. LALIT KUMAR LD, DJ COMM-02, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	14	COMMERCIAL SUIT	CS (COMM)/155/2026	06.03.2026	M/S STP LIMITED Vs SADBHAV ENGINEERING LIMITED	Ankit Sharma(P),	9899897542	ankitsharmaadv@gmail.com	20.02.2026
				CS (COMM)/156/2026	06.03.2026	KAWALJEET SINGH VS MINAL DESAI	Abhishek Kumar(P),	9811074290	adviceclaw@gmail.com	08.10.2025	

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				CS (COMM)/161/2026	09.03.2026	M/s Gonsai Logistics Pvt Ltd through Sh Sanjay Nagpal Director/Authorised Representative Vs M/s Lclship Logistics and ors	Rakesh Kumar Sharma(P),	9868040826	sharmarakeshadv1@gmail.com	24.02.2026
				CS (COMM)/176/2026	12.03.2026	PRAGATI PLATICS PVT LTD Vs DUSHASAN PARIDA	Akhilesh Kumar(P),	9810306655	rohan@talwarlawoffices.com	11.02.2026
				CS (COMM)/182/2026	14.03.2026	STATAE BANK OF INDIA Vs CHANDAN SHAW	RANI BHARDWAJ(P),	9643680913	rbhardwajassociat@gmail.com	11.03.2026
				CS (COMM)/190/2026	17.03.2026	M/S ENGINEERING AND ENVIORNMENTAL SOLUTION PVT LTD Vs M/S GREEN ENVIRONMENTAL	Sonu Vivek(P),	879178518	N/A	13.03.2026
				CS (COMM)/199/2026	20.03.2026	USHA ALUMINIUM PVT LTD Vs GANESH CHANDER JOSHI PROPRIETOR OF LAXMI PLYWOOD	Nancy Jain(P),	9660729214	e3legal@gmail.com	10.03.2026
				CS (COMM)/200/2026	20.03.2026	JAMMNU AND KASHMIR BANK Vs SYED MOHD ALI	ANURAG SHARMA(P),	9953459952	rauzlegal@gmail.com	06.11.2025
				CS (COMM)/202/2026	20.03.2026	Harvinder Kaur Vs MANJULA AHLUWALIA LEGAL HEIR OF HER HUSBAND LATE KAMALJEET SINGH AHLUWALIA	Kunal Gosain(P),	9999944903	kunalgosain3@gmail.com	07.02.2026
				CS (COMM)/203/2026	23.03.2026	AHAMED RAZA Vs NTPC THERMAL POWER CORPORATION	SACHIN YADAV(P),	9811387338	sanjeev9657@gmail.com	09.03.2026
				CS (COMM)/216/2026	24.03.2026	CORELDRAW CORPORATION AND ANR Vs SUGASH PRABHU	Aviral Agnihotri(P),	8793137310	aviralagnihotri453@gmail.com	06.03.2026
30	SH. VRINDA KUMARI	SOUTH-EAST	20	CS (COMM)/162/2026	09.03.2026	THE FOUNDRY VISIONMONGERS LIMITED VS xxxxxxxxxxxx	PUNEET AHUJA	0120-4059300	shantanu@anandanand.com	24.02.2026
				CS (COMM)/165/2026	09.03.2026	IMSHAW BUILDERS AND DEVELOPERS PRIVATE LIMITED VS SOUTH DELHI VAULTS AND CREDIT LTD.	Manisha Parmar	9999699762	manisha.parmar1025@gmail.com	19.02.2026
				CS (COMM)/174/2026	12.03.2026	ABHISHEK AMAN AND HARISH KUMAR PROPRIETORS OF M/S DELHI ENGINEERING SOLUTIONS vs M/S RAJDARBAR REALTY	Ajay Kumar	9811524526	chandrabhushan432@gmail.com	-
				CS (COMM)/206/2026	23-03-2026	SURINDER KUMAR KANWAR Vs M/S WOLF WARRIORS SUPPLEMENTS	Narender Vashishta(P),	811140704	nvashishta@gmail.com	16.03.2026
				CS (COMM)/207/2026	23-03-2026	MANMACHINE CARE PVT LTD Vs TANMAY KUMAR PROP M/S MOTO EVOLUTION	Sonu Vivek(P),	8368180 177	Shweta.tiwari@manmachinecare.com	19.03.2026
				CS (COMM)/215/2026	24-03-2026	M/S BATRA BREWERIES AND DISTILLERIES PVT LTD Vs SUMIT CHAUHAN	Rajeev kumar tewari(P),	9312276651	r.tewari88@gmail.com	13.03.2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
					CS (COMM)/222/2026	27-03-2026	M/S LEADERMA INDIA PRIVATE LIMITED Vs M/S THE BOMBAY ENGINEERING WORKS	Mohammad Faizan(P),	9810020942	zoriflawfirm@gmail.com	23-03-2026
31	DR. RAKESH KUMAR DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	S	Misc DJ/411/2026	06-03-2026	MANU KHANNA Vs CELLO INDUSTRIES PVT LTD AND ORS	RANJAN NARULA	7678644773	legal@rnaip.com	26-08-2025
				Commercaile suit	CS (COMM)/166/2026	09-03-2026	M/S PRESTIGE BUILDCON PRIVATE LIMTED AND ANR Vs M/S FLASHBOLT RESTAURANT PRIVATE LIMITED	S K CHAUDHARY	8076280322	uslegal08@gmail.com	13-02-2026
				Commercaile suit	CS (COMM)/167/2026	09-03-2026	GEMCORP RECYCLING AND TECHNOLOGIES PVT LTD. Vs AL-MEHTAB INDUSTRIES PVT. LTD	AVIRAL JAIN	9311066101	jurisperfetiogmail.com	19-02-2026
				Commercaile suit	CS (COMM)/178/2026	12-03-2026	ELENT ELECTRONICS PVT LTD Vs NIKUM ENERGY CONTROL INDIA LTD	Rajendra yadav(P),	9312046733	yadavrazen@gmail.com	10-03-2026
				Commercaile suit	CS (COMM)/177/2026	12-03-2026	SMT VEENA PODDAR AND ANOTHER Vs NATIONWIDE IMMIGRATION SERVICES PRIVATE LIMITED AND ANOTHER	TARUN SHARMA(P),	9811027856	tarunsharmalawoffice@gmail.com	10-03-2026
				Arbitration and Conciliation Act	OMP (COMM)/69/2026	12-03-2026	Jaspal Singh Kharbanda Vs Ashimara Housing Pvt Ltd	Ashish Aggarwal(P),	9810077771	aashishadvocate@gmail.com	07-02-2026
				Arbitration and Conciliation Act	OMP (COMM)/72/2026	13-03-2026	Dharampal Vig Vs Ashimara Housing Pvt Ltd	Ashish Aggarwal(P),	9810077771	aashishadvocate@gmail.com	07-02-2026
				Commercaile suit	CS (COMM)/185/2026	14-03-2026	State Bank of India Vs Mr Ram Niwas	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	11-03-2026
				Execution Petition	EXECUTION (COMM)/73/2026	16-03-2026	CANARA BANK GUPTA PATANJALI AAROGYA KENDRA	FAHAD KHAN(P),		fahadAdvocatekhan@gmail.com	12-03-2026
				Commercaile suit	CS (COMM)/195/2026	16-03-2026	M/s Richa Industries Vs M/S Kriyan Containers Pvt Ltd	YASHPREET SINGH SAINI(P),	9911998109	lawyer.yashpreetsingh@gmail.com	17-02-2026
				Commercaile suit	CS (COMM)/193/2026	17-03-2026	NATIONAL FEDERATION OF FARMERS PROCUREMENT PROCESSING AND RETAILING COOPERATIVES OF	SHREY KUMAR(P),	9818493330	kumarshrey12@gmail.com	02-08-2026
				Commercaile suit	CS (COMM)/197/2026	18-03-2026	A B PAL ELECTRICALS PRIVATE LIMITED Vs M/S KANISHKA ENTERPRISES AND ORS	Sanyam Malik(P),	9810021293	advocateravibassi@gmail.com	27-02-2026
				Execution Petition	EXECUTION (COMM)/85/2026	20-03-2026	The Jammu And Kashmir Bank Ltd Vs Syed Nazrul Islam and Ors	UZMA ASHRAF(P),	9953459952	rauzlegal@gmail.com	13-03-2026
				Commercaile suit	CS (COMM)/225/2026	23-03-2026	SH RAVINDER KUMAR WADHWA MUNICIPAL CORPORATION OF DELHI	Vikas Sharma(P),	9810566116	advocatevikassharma1@gmail.com	12-03-2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			Commercial suit	CS (COMM)/224/2026	23-03-2026	SUDHIR SINGHAL Vs RAMDA THOMSON TECHNOLOGIES AND ORS	DR MANISH ANWAR(P),	9354707454	damanyadav506@gmail.com	13-03-2026
			Commercial suit	CS (COMM)/223/2026	23-03-2026	M/S MATANGI RUBBER LTD Vs M/S SAI ENTERPRISES	ADITI SINGHAL(P),	9953287414	ravi@rkapoor.in	19-03-2026
			Commercial suit	CS (COMM)/217/2026	24-03-2026	M/S TEEMADVERTISING Vs M/S TEN PEBBLES FITNESS PVT LTD AND ORS	TARUNJEET SINGH JOLLY(P),	9654862375	tarunjeetjolly@gmail.com	12-03-2026
			Commercial suit	CS (COMM)/234/2026	30-03-2026	M/S DEN BROADBAND SERVICES PVT LTD	PANKAJ ITKUMAR(P),	9958732424	Roy.pankaj@yahoo.co.in	11-03-2026
32	MS. NEELAM SINGH LD. DJ COMM-05, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	Commercial Suit	CS (COMM)/158/2026	07-03-2026	PUNJAB NATIONAL BANK Vs NEELAM	Sarvjeet Yadav(P),	9711785812	sarvjeetyadav08@yahoo.com	28-02-2026
			Commercial Suit	CS (COMM)/160/2026	09-03-2026	M/S SURESH APPARELS Vs VIBHUTI GUPTA	Bharat Prakash(P),	9268300000	bharat.guptarkca@gmail.com	26-02-2026
			Commercial Suit	CS (COMM)/168/2026	10-03-2026	MENOKA ROY PAL Vs AMAN BEDI	Surjeet Malhotra(P),	99999 53334	ssmalhotraassociates@gmail.com	26-02-2026
			Commercial Suit	CS (COMM)/192/2026	18-03-2026	DELHI CONTROL DEVICES PVT LTD Vs CAMPBELL ADVERTISING PVT LTD	ADHISH SRIVASTAVA(P),	9968281412	OFFICE@ADHISHSRIVASTAVA.COM	27-02-2026
			Commercial Suit	CS (COMM)/196/2026	19-03-2026	AGA FOUNDATION LOTUS TECHSOL PRIVATE LIMITED	KHAN SARFAZ AHMAD(P),	9560195889	lawchambersofyuvrajsharma@gmail.com	13-03-2026
			Commercial Suit	CS (COMM)/208/2026	23-03-2026	M/S BATRA BREWERIES AND DISTILLERIES PVT LTD Vs HARISH CHAUHAN	Rajeev kumar tewari(P),	9312276651	r.tewari88@gmail.com	17-09-2025
			Commercial Suit	CS (COMM)/220/2026	25-03-2026	ISHART Cholamandalam General Ins Co Ltd	FATMA MSVERMA(P),	9899090382	----	22-09-2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			Commercial Suit	EXECUTION (COMM)/60/2026	09-03-2026	TC CONSTRUCTION VS DELHI DEVELOPMENT AUTHORITY	Akshu Jain(P),	9810300955	skjainandassociates@gmail.com	18-09-2025
			Commercial Suit	EXECUTION (COMM)/86/2026	24-03-2026	M/S AVALOKITESHVAR VALINV LTD Vs Geeta Mandal	Sonali Malhotra(P),	9810006974	sunilmalhotraandassociates@gmail.com	11-03-2026
			Commercial Suit	OMP (COMM)/19/2026	20-03-2026	Sunil Puri Vs NUWAMA WEALTH AND INVESTMENT LIMITED	Sonu Vivek(P),	9910585069	psunil1961@gmail.com	28-02-2026
			Commercial Suit	OMP (COMM)/73/2026	17-03-2026	CAR24 FINANCIAL SERVICES PVT LTD Vs SANDEEP	Rahul Chauhan(P),	9971891788	INFO@AUALEGAL.COM	22-12-2025
			Commercial Suit	OMP (COMM)/78/2026	25-03-2026	GODDESS ADVERTISING AGENCY LLP Vs MIHIRANN KREATION LLP	ANKUR SINGHAL(P),	9811126091	ankursinghaladvocate@gmail.com	24-02-2026
			Commercial Suit	OMP (COMM)/79/2026	28-03-2026	SHIVALIK SMALL FINACE BANK Vs SAHIL ADNAN	PARVEEN(P),	9873062233	MKSLAWOFFICE650@GMAIL.COM	13-03-2026
33	MS. BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	NEERASOUTH-EAST	Commercial Suit	CS (COMM)/169/2026	10-03-2026	STATE BANK OF INDIA VS. RAHUL JAT	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	23-02-2026
			Commercial Suit	CS (COMM)/171/2026	11-03-2026	M/S TUMBLE HOUSE ENTERTAINMENT LLP VS. RAHEJA DEVELOPERS LIMITED	SANJEET SINGH & ASSOCIATES	9811767675	g.sanjeet@gmail.com	02-02-2026
			Commercial Suit	CS (COMM)/179/2026	14-03-2026	STATE BANK OF INDIA VS. RAVINDER	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	09-03-2026
			Commercial Suit	CS (COMM)/180/2026	14-03-2026	STATE BANK OF INDIA VS. NATWAR LAL CHANDRA	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	10-03-2026
			Commercial Suit	CS (COMM)/163/2026 RBT	10-03-2026	PATANJALI FOODS LIMITED VS. VINESH AGRAWAL AND ORS.	SUDHARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in And unitedip@unitedworld.co.in	25-02-2026

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				Commercial Suit	CS (COMM)/164/2026 RBT	10-03-2026	PATANJALI FOODS LIMITED VS. CHANDRABHAN SINGHWANI AND ANR.	SUDHARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in And unitedip@unitedworld.co.in	25-02-2026
				Commercial Suit	CS (COMM)/187/2026	16-03-2026	A.B. PAL ELECTRICALS PRIVATE LIMITED VS. M/S RAVINDRANAND BROTHERS AND ANR.	RAVI BASSI SANYAM MALIK AND NITIN KUMAR	9810021293 9315937789	advocateavibassi@gmail.com	27-02-2026
				Commercial Suit	CS (COMM)/191/2026	17-03-2026	RITU ARORA THROUGH ITS SPAKHARISH ARORA VS. KAFF APPLIANCE INDIA PVT. LTD. AND ORS.	NARENDER KUMAR	9818983888	nkadvocate2003@gmail.com	25-02-2026
				Commercial Suit	CS (COMM)/194/2026 RBT	19-03-2026	KUNAL ARORA VS. KAFF APPLIANCES INDIA PVT. LTD. AND ORS.	NARENDER KUMAR	9818983888	nkadvocate2003@gmail.com	25-02-2026
				Commercial Suit	CS (COMM)/201/2026	20-03-2026	M/S M.B.SONS (HUF) VS. M/S SAGAR RATNA RESTAURANTS PVT. LTD.	VIJAY ZAVERI	9811284948, 8287537345	vijayzaveri25@gmail.com	17-03-2026
				U/S 34	OMP (COMM.) 18/2026	20-03-2026	M/S BUDHIRAJA ELECTRICALS VS. UNION OF INDIA THROUGH CENTRAL WORKS PUBLIC DEPARTMENT	VIVEK SINGH AND KIRTI MEWAR	9810182555, 7204073750	lexalliance.vivek@gmail.com And lexalliance.kirti@gmail.com	NA
				Commercial Suit	CS (COMM)/188/2026	16-03-2026	DURGA MARKETINGS COMPANY VS. INTERNATIONAL PRINT -O-PAC LIMITED AND ANR.	S.S. BHATI	9971378915	ssbhati@srivasalegal.co.in	07-04-2023
				Commercial Suit	CS (COMM.) 204/2026 (RBT)	24-03-2026	PATANJALI FOODS LIMITED VS. JIVAN OIL WORLD LIMITED AND ORS.	SUDHARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in And unitedip@unitedworld.co.in	11-03-2026
				Commercial Suit	CS (COMM)/226/2026	30-03-2026	SHRI BAJRANG JAIN, SOLE PROP. OF M/S PRATHAM PERIPHERALS VS. SHRI HARSHIT GUPTA, SOLE PROP. OF M/S SOFTAC	NISHANT VIJ	8810351741	advnishantvij@gmail.com	19-02-2026
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS (comm)	159/2026	07.03.2026	M/S Suresh Apparels vs Samridh Gupta	Sh Bharat Gupta	9268300000	bharat.guptarke@gmail.com	27.02.2026
				EXECUTION (COMM.)	65/2026	11-03-2026	BHUSHAN DEALMARK PVT. LTD Vs SOMESH PRATAP SINGH	Shakeel Sarwan Wani	8750618722	sswaniasociates@gmail.com	07.03.2026
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	nil								
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	nil								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	77/2026	09-03-2026	SBI VSMANJUNATH CHAMBAPPA WALI	SUCHITA DIXIT	886932838	AGNIHOTRISUCHITA@GMAIL.COM	26-02-2026

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			101	CS COMM	100/2026	14-03-2026	STATE BANK OF INDIA MANVEER PAL	SHALINI UPADHYAY	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	12-03-2026
			101	CS COMM	102/2026	16-03-2026	NIKE INNOVATE C.V. & ANR. V/S KUMAR & ORS.	SHRAVAN ASHOK KUMAR BANSAL	9310055149	UNITEDMARK@UNITEDANDUNITED.COM	12-03-2026
			101	CS COMM	109/2026	20-03-2026	JAQUAR COMPANY PVT. LTD. V/S MR. VIPUL GARG	PRAMOD KUMAR SINGH	9810481016	MAIL@THELEGIST.COM	16-03-2026
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	C.S.(COMM)	18/2026	06-03-2026	BANK OF BARODA Vs RISHABH KUMAR	UMESH JOSHI	9910568669	advocateumesh2005@gmail.com	27-02-2026
			-do-	C.S.(COMM)	25/2026	19-03-2026	STATE BANK OF INDIA Vs SANJEEV JINDAL	SHALINI UPADHYAY	9899408618	shaliniupadhyay.advocate@gmail.com	12-03-2026
			-do-	C.S.(COMM)	27/2026	27-03-2026	SUPRABHA MITRA THROUGH HOLDER Vs MOHD YAMEEN	ARCHIT SPASINGHAL	9599043045	legal@sigmalegal.in	18-03-2026
39	SH. SUDESH KUMAR DISTRICT JUDGE COMMERCIAL COURT-01	SHAHADARA	301, New Court Building	CS(COMMERCIAL)	CS (COMM)/128/2026	07-03-2026	State Bank of India Vs PARUL SHARMA PROP OF SALE HOUSE	VIJAY PRAKASH			04.02.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/131/2026	09-03-2026	Tanu Gupta Vs Sagar Kumar	AKHILESH DIXIT			02.02.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/132/2026	09-03-2026	BANK OF BARODA Vs RAJU	BIMAL KUMAR			27.01.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/137/2026	13-03-2026	Travelogy India Private Limited Vs Aman Kumar	VISHAL PATEL			24.02.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/138/2026	13-03-2026	Elpron Exchange Water Engg Pvt Ltd Vs Sh Avinash	PRAMOD SINGH			27.02.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/143/2026	14-03-2026	NITIN SHARMA PROPRIETOR OF VIVAAN CREATIONS Vs LUCKY AHUJA PROPRIETOR OF JAGANNATH AGENCY	ASHWANI KUMAR			27.02.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/145/2026	16-03-2026	JAI SHRI KRISHNA IMPEX Vs MEGASHOP RETAIL PRIVATE LIMITED	Aditi Singhal			11.03.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/146/2026	16-03-2026	M/S BRJBIHARI CONCAST LIMITED Vs M/S NAVAYUGA ENGINEERING CO LTD	ASHISH CHAUDHARY			11.03.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/151/2026	18-03-2026	Shree Sai Printers Vs Life of Riley	Vijay Kumar			10.03.2026

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		302, New Court Building	CS(COMMERCIAL)	CS (COMM)/161/2026	25-03-2026	S K Enterprises Vs INSTITUTE OF HUMAN BEHAVIOR AND ALLIED SCIENCE	AMIT SINHA			16.03.2026
		302, New Court Building	CS(COMMERCIAL)	CS (COMM)/167/2026	27-03-2026	UNION BANK OF INDIA Vs MR FAEEM BEG	SANDEEP TYAGI			30.01.2026
		302, New Court Building	CS(COMMERCIAL)	CS (COMM)/172/2026	30-03-2026	M/S FUTURE BATH PRODUCTS PRIVATE LTD. Vs SHRI RAJU RAI	SUNIL			17.12.2025
40	MS. KIRAN BANSAL DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL		07-03-2026	Ankur Paints and Inks Private Limited Through AR Manish Kumar Agarwal Vs Sanjay Rana Proprietor of Shiv Shakti Polymers	Vihhan Kumar		06-02-2026
		ROOM NO 208	COMMERCIAL			10-03-2026	PUNJAB AND SINDH BANK Vs SHAISTA	P.K. SACHDEVA		25-02-2026
		ROOM NO 208	COMMERCIAL			11-03-2026	Ankur Jain Vs Ahmad Raza	Piyush Katyal		28/02/2026
		ROOM NO 208	COMMERCIAL			14-03-2026	Nishant Jain Vs Vijay Arora	Ankush Yadav		10-03-2026
		ROOM NO 208	COMMERCIAL			16-03-2026	PUNJAB NATIONAL BANK Vs RAKESH KUMAR JAIN	JYOTI GAUTAM		13-03-2026
		ROOM NO 208	COMMERCIAL			16-03-2026	DHERAJ KUMAR Vs DIWAKAR SINGH	SIDHANT KUMAR DHINGRA		08-01-2026
		ROOM NO 208	COMMERCIAL			19-03-2026	Dharmesh Sancheti Vs Kumar Tiwari	RUCHIKA BOTHRA		17/03/2026
		ROOM NO 208	COMMERCIAL			19-03-2026	STATE BANK OF INDIA Vs hare krishna apparel through its prop sahil chauhan	Arun Upadhyay		17/03/2026
		ROOM NO 208	COMMERCIAL			24-03-2026	ABC Vs XYZ	Mr. Shravan Kr. Bansal)		19-03-2026
		ROOM NO 208	COMMERCIAL			28-03-2026	M S AKG TRENDS PRIVATE LIMITED Vs SACHIN GUPTA	MOHD. BABAR		17-03-2026
		ROOM NO 208	COMMERCIAL			28-03-2026	M S AKG TRENDS PRIVATE LIMITED THROUGH ITS DIRECTOR SHRI AKSHAT JAIN Vs M S NORSPIN INTERNATIONAL	MOHD. BABAR		17-03-2026
		ROOM NO 208	COMMERCIAL			28-03-2026	Bank of Baroda Vs Sanjay	Umesh Joshi & Associates		28-03-2026

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			ROOM NO 208	COMMERCIAL		28-03-2026	Bank of Baroda Vs Parag Jain	Umesh Joshi & Associates			28/03/2026
41	SH. SANJAY SHARMA II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS(COMMERCIAL)	CS(COMM)129/2026	07.03.2026	APL APOLLO TUBES LIMITED VS NIRMAL ARVIND KUMAR SHAH	SHRIHAR TRIPATHI			20.02.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)129/2026	10.03.2026	RAJESH GUPTA VS RANDHEER KUMAR	RAKESH KUMAR			06.03.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)139/2026	13.03.2026	M/S BIOCON ELECTRIC PVT LTD VS KULDEEP KUMAR	AMARENDRA KUMAR DUBEY			26.12.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)154/26	19.03.2026	SHRI NITIN SHARMA VS SHRI SUNNY MEGHANI	VINEET SHARMA			09.03.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)382/2019	19.03.2026	PRABHA VS RAKESH	NEERAJ TYAGI			01.05.2019
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)158/2026	23.03.2026	SHAMA AGGARWAL VS AFZAL MALIK	PADAM KHANNA			15.03.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)160/2026	24.03.2026	M/S DELHI MANPOWER SERVICE Vs Nix Diagnostics and Polyclinic LLP	SANJAY SHARMA			25.02.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)164/2026	25.03.2026	BANK OF INDIA VS RAM SINGH	V P TIWARI			20.03.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)162/2026	25.03.2026	SANJAY KUMAR JAINK VS PARSHVANATH DEVELOPERS LTD	SUNIL AND ASSOCIATES			17.12.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)163/2026	25.03.2026	SANJAY KUMAR JAINK VS PARSHVANATH DEVELOPERS LTD	SUNIL AND ASSOCIATES			15.12.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)173/2026	30.03.2026	G WORLD COLLECTION VS MEENATCHI FASHIONS (NEW NAME) LAKSHMI GARMENTS(OLD NAME)	ARPIT JAIN			17.03.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)174/2026	30.03.2026	VIMAL TRADING CO VS RAJA MENS WEAR	ARPIT JAIN			28.02.2026
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. No. 304	COMMERCIAL	CS (COMM)133/2026		STATE BANK OF INDIA Vs Mohd Sameer Proprietor Super Big Bazar Sale	SUCHITA DIXIT	8896932838	sameermalik88023@gmail.com	10-03-2026
				COMMERCIAL	Execution (Comm.)/43/2026		Puneet Jain Vs Aman Bhalla	KAMAL GARG	8560570576	mailkamalgarg@gmail.com	12-03-2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			COMMERCIAL	CS(COMM)140/2026		M/S BIOCON ELECTRIC PVT LTD Vs PRANAB KUMAR PANDIT PROP M/S SHREE KRISHNA ENTERPRISES	AMARENDRA KUMAR DUBEY	9260958246	globalvisionlawoffice@gmail.com	13-03-2026
			COMMERCIAL	CS (COMM)141/2026		M/S BIOCON ELECTRIC PVT LTD THROUGH ITS A.R. DINESH CHAND SHARMA Vs PRADEEP KUMAR SHARMA PROP OF M/S SHAIL ENTERPRISES	AMARENDRA KUMAR DUBEY	9260958246	globalvisionlawoffice@gmail.com	13-03-2026
			COMMERCIAL	CS (COMM)142/2026		M/S BIOCON ELECTRIC PRIVATE LIMITED THROUGH ITS A.R. DINESH CHAND SHARMA Vs DILIP SAMANTA PROP. OF M/S WELCOMET	AMARENDRA KUMAR DUBEY	9260958246	globalvisionlawoffice@gmail.com	13-03-2026
			COMMERCIAL	CS (COMM)/149/2026		SHIV KUMAR JAIN Vs SALIM	DEEPAK GOEL	9711840150		16-03-2026
			COMMERCIAL	Ex. - Award by Arb./15/2026		KOTAK MAHINDRA PRIME LTD. Vs MEENU VERMA AND ORS.	SAGAR MISHRA	7053284188	sagarmishra2490@gmail.com	17-03-2026
			COMMERCIAL	CS (COMM)150/2026		PUNJAB NATIONAL BANK VS VISHESH KUMAR	JYOTI GAUTAM	7000041067	jyoti_gautam2010@yahoo.com	17-03-2026
			COMMERCIAL	CS (COMM)/155/2026		STANLEE INDIA PETROCHEM PVT LTD Vs MAHARAJ SINGH PROPRIETOR OF DISHA TRADERS	SUNIL KUMAR VERMA	807688119	Sunilverma.delegal@gmail.com	19-03-2026
			COMMERCIAL	CS (COMM)/156/2026		STANLEE INDIA PETROCHEM PVT LTD Vs SURESH KUMAR PROPRIETOR OF BHARAT OIL COMPANY	SUNIL KUMAR VERMA	807688119	Sunilverma.delegal@gmail.com	19-03-2026
			COMMERCIAL	CS (COMM)/157/2026		Sh. Dharmesh Kumar Sancheti Vs Sh. Arvind Kumar Tiwari	RUCHIKA BOTHRA	8929976205	bothraruichi96@gmail.com	19-03-2026
			COMMERCIAL	Execution (Comm.)/54/2026		Narender Kumar Vs Harish Chawla	J K GUPTA	9868529732	jk Gupta.advocate@gmail.com	25-03-2026
			COMMERCIAL	CS (COMM)/165/2026		Johnlee Pharmaceuticals Private Limited and Anr Vs Glenford Pharmaceuticals Private Limited	UTSAV JAIN	9082798662	advomanishbhoivani@gmail.com	25-03-2026
			COMMERCIAL	CS (COMM)/166/2026		BANK OF INDIA Vs Intjar Prop. of M/s Ashma Emporium	V.P. TIWARI	9990182901	vptiwariadvocate@gmail.com	25-03-2026
			COMMERCIAL	Execution (Comm.)/56/2026		Benson Polymers Limited Vs M S JACKSON PAINTS	SIDDHARTH CHAUDHARY	9289466344	advocatesiddharthchaudharytagmail.com	30-03-2026
			COMMERCIAL	MISC DJ/320/2026		ASHA MALIK AND ANR Vs MOHAMMAD AHMAD	NOOR UL ISLAM	9810209507	nuislam@rediffmail.com	30-03-2026
43	SH. DEVENDER KUMAR DISTRICT COMMERCIAL COURT	NORTH-WEST	nil							

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
44	SH.VINOD YADAV DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-WEST	nil								
45	SH. JAGDISH KUMAR DISTRICT JUDGE COMMERCIAL COURT	NORTH	nil								
46	SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)	NORTH	nil								
47	SH. RAJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT- 01)	SOUTH- WEST	603	Commercial Suit	CS COMM 123/2026	09.03.2026	CANARA BANK V/S PANKAJ KUMAR	CHITRA MALHOTRA	9212888057	chitramalhotrasob ti@gmail.com	
			603	Commercial Suit	CS COMM 117/2026	06.03.2026	UNION BANK OF INDIA V/S INDRA KUMARI	ALKA MISHRA	971134390	advocateshyamjha @gmail.com	17.02.2026
			603	Commercial Suit	CS COMM 116//2026	06.03.2026	UNION BANK OF INDIA V/S MONIKA SURI	ALKA MISHRA	971134390	advocateshyamjha @gmail.com	17.02.2026
			603	Commercial Suit	CS COMM 122/2026	09.03.2026	TARA CHAND SUMIT V/S DDA	AKSHU JAIN	9810300955	E-mail: skj ainandassociates@ gmail.com	21.02.2026
			603	Commercial Suit	CS COMM 142/2026	17.03.2026	UPGRID SOLUTIONS V/S SANDEEP MEHTA	KRITIKA TUTEJA	9643008880	contactaaalegal.pr o	29.01.2026
			603	Commercial Suit	CS COMM 143/2026	17.03.2026	UPGRID SOLUTIONS V/S AKHTAR ANEES	KRITIKA TUTEJA	9643008880	contactaaalegal.pr o	29.01.2026
			603	Commercial Suit	CS COMM 151/2026	23.03.2026	NETSARANG COMPUTER INC V/S EXCITED BROADBAND PRIVATE LTD	RISHI PRAKASH	8826232692	rishioo09p@gmail .com	17.03.2026
			603	Commercial Suit	CS COMM 156/2026	24.03.2026	NETSARANG COMPUTER INC V/S LITMUS 7 SYSTEMS	RISHI PRAKASH	8826232692	rishioo09p@gmail .com	17.03.2026
			603	Commercial Suit	CS COMM 161/2026	25.03.2026	UNION BANK OF INDIA V/S YOGESH KUMAR GULIA	ALKA MISHRA	971134390	advocateshyamjha @gmail.com	17.02.2026
			603	Commercial Suit	CS COMM 162/2026	25.03.2026	X VS Y	SHRAVAN BANSAL	8447887541	unitedmark@unite dandunited.com	17.03.2026
			603	Commercial Suit	CS COMM 165/2026	25.03.2026	CANARA BANK V/S M/S SAI KRIPA SALES	SARITA KANWAR	9560812121	southwest- dlsa@nic.in	19.03.2026
603	Commercial Suit	CS COMM 159/2026	25.03.2026	PUMA SE V/S ASHOK KUMAR	GAUTAM BHASIN	9999306881	h.gautambhashin @gmail.com	21.03.2026			

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			603	Commercial Suit	CS COMM 173/2026	30.03.2026	UNION BANK OF INDIA V/S ASHOK KUMAR	ALOK KUMAR	9911000126	alok.adv2001@gmail.com	23.03.2026
48	SH. BALWANT RAJBANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	613	Commercial Suit	CS (COMM)/114/2026	06-03-2026	Union Bank of India Vs Binesh Kumar and ors	ALKA MISHRA(P)/DHANANJAY KR.	9711343590	advocateshyamjha@gmail.com	17.02.26
			613	Commercial Suit	CS (COMM)/115/2026	06-03-2026	Union Bank of India Vs Siddhivinayak Enterprises and ors	ALKA MISHRA(P)/DHANANJAY KR.	9711343590	advocateshyamjha@gmail.com	17.02.26
			613	Commercial Suit	CS (COMM)/121/2026	09-03-2026	UMESH CHANDER SOLANKI Vs VINOD NAINWAL	DEEPAK(P),	9811398342	malikdeepak1985@gmail.com	28.02.26
			613	Commercial Suit	CS (COMM)/120/2026	09-03-2026	PUMA SE Vs ANSHU BANSAL	GAUTAM BHASIN	9999306881	eludicatoinallegal@outlook.com	06.03.26
			613	Commercial Suit	CS (COMM)/129/2026	10-03-2026	Upgrid Solutions Private Limited Vs Waseem Akram Sole Proprietor of Waseem Charging Station	Kritika Tuteja(P),	9643008880	contact@aaalegal.pro	09.02.26
			613	Commercial Suit	CS (COMM)/128/2026	10-03-2026	SEEMA Vs SHOABD MALIK	S Dagar(P),	9810106174	dsdagar20@gmail.com	17.02.26
			613	Commercial Suit	CS (COMM)/138/2026	14-03-2026	CANARA BANK Vs RAVINDRA PRASAD	SARITA KANWAR(P),	9560812121	info@stklegal.in	17.02.26
			613	Commercial Suit	CS (COMM)/137/2026	14-03-2026	CANARA BANK Vs K ENTERPRISES	SARITA KANWAR(P),	9560812121	info@stklegal.in	17.02.26
			613	Commercial Suit	CS (COMM)/147/2026	19-03-2026	Umbrella Infocare Pvt Ltd Vs Teknobuilt Solutions Pvt Ltd	Kanika Kimathi	9886688340	info@lexansh.com	28.01.26
			613	Commercial Suit	CS (COMM)/149/2026	20-03-2026	kapil kohli Vs rodish hospitality pvt ltd	Ashu Arora(P),	9910800124	ashunarora@gmail.com	13.03.26
			613	Commercial Suit	Counter Claim/7/2026	23-03-2026	Ashish Awasthi Vs Lalit Yadav	Rajesh Aggarwal	9810179438	deekshalawfirm2017@gmail.com	16.12.25
			613	Commercial Suit	CS (COMM)/150/2026	23-03-2026	Continental Packaging Through Sole Proprietor Mr Kunal Aggarwal Vs koshika Wellness Private Limited	Rachit Mittal	9873997047	rachit@rmlaw.chambers.in	16.03.26
			613	Commercial Suit	CS (COMM)/152/2026	23-03-2026	M/S SUNSHINE MARKETING Vs M/S AARANYA SNACK AND SAVORIE PRIVATE LIMITED	Prakash Kapoor	8826976754	legalpkapoor@gmail.com	18.02.26
			613	Commercial Suit	CS (COMM)/164/2026	25-03-2026	Bank Of India Vs Narender Kumar prop M/s Delight Services	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	21.03.26

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			613	Commercial Suit	CS (COMM)/172/2026	27-03-2026	JAIN TRADERS Vs SHREE BANKE BIHARI TRADERS	Rohit Sangwan(P)	8700523521	lawfirmunity@gmail.com	18.03.26
			613	Commercial Suit	CS (COMM)/171/2026	27-03-2026	BECON INDUSTRIES Vs PIPE SAAKAAR INDUSTRIES V R SARDANA (P), INFRAPROJECTS AND ANR	SARDANA (P),	9811600007	saakaar@saakaarsardana.com	18.03.26
			613	Commercial Suit	CS (COMM)/175/2026	30-03-2026	Mrs Kiran Gulati Vs Ananta Shri	Msvikas chhabra(P)	9212416114	chhabravikas44@gmail.com	23.03.26
			613	Commercial Suit	CS (COMM)/174/2026	30-03-2026	SD ENGINEERS Vs SHIV SHAKTI FIBRE UDYOG	Arvind Kumar	8285669607	arvind_ara57@rediffmail.com	23.03.26
49	SH. GAUTAM MANAN, DISTRICT COMMERCIAL COURT-03	SOUTH-WEST	614	Miscellaneous	M.Ex/17/2026	06-03-2026	SAJID ALI Vs KULBHUSHAN SOOD	MS. SAILA	8448377269	ADVSAILAKHANA@GMAIL.COM	NA
			614	Commercial Suit	CS (COMM)/113/2026	06-03-2026	SHIPBOLT INDUSTRIES PVT LTD Vs BHAWAN SINGH	SH. SHARVANKUMAR	9996397065	LAXMANSHARMA@GMAIL.COM	24.02.2026
			614	Commercial Suit	CS (COMM)/119/2026	07-03-2026	GAURAV GUPTA KAMLADIYA CONSTRUCTION PVT LTD	MR. ANAND JAIN	9810024729	PUNITJAINADVOCATE@GMAIL.COM	06.02.2026
			614	Execution	Execution (Comm.)/63/2026	09-03-2026	INDIAN BANK Vs COMPONENT	MR. ADITYA GOEL	9540828585	ADVADITYAGOEL@HOTMAIL.COM	NA
			614	Execution	Execution (Comm.)/64/2026	09-03-2026	INDIAN BANK Vs PRIME GOLD BAKERY	MR. ADITYA GOEL	9540828585	ADVADITYAGOEL@HOTMAIL.COM	NA
			614	Commercial Suit	CS (COMM)/124/2026	09-03-2026	INDIAN BANK Vs BASKIT KUMAR	MR. ANKIT DAGAR	9811399499	ADVANKITDAGAR@HOTMAIL.COM	27.02.2026
			614	Arbitration	OMP (COMM.)/953/2026	09-03-2026	KULDEEP SINGH Vs SHUBHAM SUYAL	MR. ANKIT HOODA	9034525083	ADVANKITHOODA@GMAIL.COM	NA
			614	Commercial Suit	CS (COMM)/125/2026	10-03-2026	UPGRID SOLUTIONS PVT LTD Vs NEERAJ CHAUDHARY	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAALEGAL.PRO	09.02.2026
			614	Commercial Suit	CS (COMM)/127/2026	10-03-2026	MANMEET KAUR Vs HOME MASTER LTD	MR. VIPIN SHARMA	8447267458	ALLEGIANCELEGAL@GMAIL.COM	07.02.2026
			614	Arbitration	OMP (COMM.)/960/2026	10-03-2026	TOYOTA FINANCIAL SERVICES Vs SANGAM KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/961/2026	10-03-2026	TOYOTA FINANCIAL SERVICES Vs PUNEET DALAL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA

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			614	Arbitration	OMP (COMM.)/962/2026	(1)10-03-2026	TOYOTA FINANCIAL SERVICES Vs JOGENDRA SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/963/2026	(1)10-03-2026	TOYOTA FINANCIAL SERVICES Vs YOGESH GUPTA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/964/2026	(1)10-03-2026	TOYOTA FINANCIAL SERVICES Vs EKTABHARDWAJ SONI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/965/2026	(1)10-03-2026	TOYOTA FINANCIAL SERVICES Vs TAPOSH DASS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/966/2026	(1)10-03-2026	TOYOTA FINANCIAL SERVICES Vs MOHAMMAD SHAHFAIZ ANSARI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/967/2026	(1)10-03-2026	TOYOTA FINANCIAL SERVICES Vs MUNAVIR K	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/968/2026	(1)10-03-2026	TOYOTA FINANCIAL SERVICES Vs RAVI KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/969/2026	(1)10-03-2026	TOYOTA FINANCIAL SERVICES Vs RITESH SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Commercial Suit	CS (COMM.)/130/2026	11-03-2026	NET SARANG COMPUTER INC Vs VRINDA NENO TECH.	MR. RISHI PRAKASH	8826232692	RISHI0009@GMAIL.COM	06.03.2026
			614	Arbitration	OMP (COMM.)/9/2026	12-03-2026	BIO PETRO CLEAN INDIA Vs PARAMOUNT LIMITED	MR. MUNAWWAR NASEEM	9899778389	SANJANA@DUASSOCIATES.COM	NA
			614	Arbitration	OMP (COMM.)/996/2026	(1)12-03-2026	KOTAK MAHINDRA BANK Vs VIKKY SHARMA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/997/2026	(1)12-03-2026	TOYOTA FINANCIAL SERVICES Vs VASIM RAJPUT	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/998/2026	(1)12-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs MANJEET KAUR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/999/2026	(1)12-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs DINESH GULIYA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1000/2026	(1)12-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs PAWAN KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRARG1@GMAIL.COM	NA

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		614	Arbitration	OMP (COMM.)/1001/2026	12-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE Vs SATISH S	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	Arbitration	OMP (COMM.)/1002/2026	12-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs RAJBIR H	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	Arbitration	OMP (COMM.)/1003/2026	12-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs PARTAP R	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	Commercial Suit	CS (COMM.)/133/2026	13-03-2026	CANARA BANK Vs SUDI ENTERPRISES	MS. SARITA KANWAR	9560812121	INFO@STKLEGALIN	17.02.2026
		614	Commercial Suit	CS (COMM.)/134/2026	13-03-2026	CANARA BANK Vs MANISH SALUJA	MS. SARITA KANWAR	9560812121	INFO@STKLEGALIN	17.02.2026
		614	Commercial Suit	CS (COMM.)/140/2026	16-03-2026	UNIVERSAL JET LOGISTICS PVT LTD Through its Director Mr Sunil Vashisht Vs MAGNETIC CULTURE PRIVATE LIMITED	MR. JAI RAJYADAV	981198630	JAIRAJYADAV52@GMAIL.COM	11.03.2026
		614	Arbitration	OMP (COMM.)/1012/2026	16-03-2026	IDFC FIRST BANK LTD Vs YOGESH KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	NA
		614	Arbitration	OMP (COMM.)/1013/2026	16-03-2026	MAHINDRA MAHINDRA FINANCIAL SERVICES LIMITED Vs AJAY KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	NA
		614	Execution	Execution (Comm.)/77/2026	17-03-2026	OMAXE LTD Vs SUPERIOR FINLEASE LTD	MR. MUKTIBODH	9958944220	MUKTIBODH1@GMAIL.COM	
		614	Commercial Suit	CS (COMM.)/144/2026	17-03-2026	SULEMAN SAIFI Vs SNEH LATA GARG	MR. GAURAV SADANA	9015242475	SADANA.GAURAV1298@GMAIL.COM	13.03.2026
		614	Arbitration	OMP (COMM.)/1031/2026	17-03-2026	TOYOTA FINANCIAL SERVICES Vs ASHISH KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
		614	Arbitration	OMP (COMM.)/1032/2026	17-03-2026	TOYOTA FINANCIAL SERVICES Vs ROHIT VATS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
		614	Arbitration	OMP (COMM.)/1033/2026	17-03-2026	TOYOTA FINANCIAL SERVICES Vs NAVJOT SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
		614	Arbitration	OMP (COMM.)/1034/2026	17-03-2026	TOYOTA FINANCIAL SERVICES Vs MANJINDER SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
		614	Arbitration	OMP (COMM.)/1035/2026	17-03-2026	TOYOTA FINANCIAL SERVICES Vs MANOJ KUMAR SHARMA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCA TION	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			614	Arbitration	OMP (COMM.)/1036/2026	(17-03-2026)	TOYOTA FINANCIAL SERVICES Vs BINDUKUTTAN S	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1037/2026	(17-03-2026)	TOYOTA FINANCIAL SERVICES Vs MOHAMMED ANSAL T	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1038/2026	(17-03-2026)	TOYOTA FINANCIAL SERVICES Vs JAMALUDHEEN T M	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Execution	OMP (COMM.)/1039/2026	(17-03-2026)	TOYOTA FINANCIAL SERVICES Vs LALU C	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Execution	OMP (COMM.)/1040/2026	(17-03-2026)	TOYOTA FINANCIAL SERVICES Vs BINU SADANANDAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1041/2026	(17-03-2026)	TOYOTA FINANCIAL SERVICES Vs ROHIT JAIN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1042/2026	(17-03-2026)	TOYOTA FINANCIAL SERVICES Vs MOHD MUJEEB	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1043/2026	(17-03-2026)	TOYOTA FINANCIAL SERVICES Vs SANJAY JAIN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Execution	Execution (Comm.)/83/2026	18-03-2026	PSA POLYMERS PVT LTD Vs GLOBUS ECOTRONICS	MR. R.L. BHAGAT	9971829916	RLBAJURIST@GMAIL.COM	NA
			614	Commercial Suit	CS (COMM)/145/2026	18-03-2026	BTC TRADERS PVT LTD Vs UNIQUES INFRAENGINEERING INDIA	MR. JASPREET SINGH	9899641617	JASPREET.LAW@GMAIL.COM	13.03.2026
			614	Arbitration	OMP (COMM.)/1044/2026	(18-03-2026)	Kotak Mahindra Bank Ltd Vs Sahil	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1062/2026	(18-03-2026)	IDFC FIRST BANK LTD Vs MOHD AYYUB	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	Arbitration	OMP (COMM.)/1085/2026	(18-03-2026)	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs TYAGI TEMPO SERVICE	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1087/2026	(18-03-2026)	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs MANISH RANA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1088/2026	(18-03-2026)	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs ASHIF J	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			614	Arbitration	OMP (COMM.)/1089/2026	(1)18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs SHALU G	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1090/2026	(1)18-03-2026	M/S CHOLAMANCHOLAM AND DALAM INVESTMENT AND FINANCE COMPANYDALAM INVESTMENT AND FINANCE CO. LTD Vs	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1091/2026	(1)18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs HARBIR SINGH	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1092/2026	(1)18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs DEEPAK KUMAR	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1093/2026	(1)18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs MUKESH KUMAR	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1094/2026	(1)18-03-2026	KOTAK MAHINDRAM. BANK LTD Vs SHRIRAM ROADLINES	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1095/2026	(1)18-03-2026	KOTAK MAHINDRAM. BANK LTD Vs SHRIRAM ROADLINES	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1096/2026	(1)18-03-2026	KOTAK MAHINDRAM. BANK LTD Vs SHRIRAM ROADLINES	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1097/2026	(1)18-03-2026	KOTAK MAHINDRAM. BANK LTD Vs SHRIRAM ROADLINES	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1098/2026	(1)19-03-2026	KOTAK MAHINDRAM. BANK LTD Vs SHRIRAM ROADLINES	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1099/2026	(1)19-03-2026	KOTAK MAHINDRAM. BANK LTD Vs SHRIRAM ROADLINES	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1100/2026	(1)19-03-2026	KOTAK MAHINDRAM. BANK LTD Vs SHRIRAM ROADLINES	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1101/2026	(1)19-03-2026	KOTAK MAHINDRAM. BANK LTD Vs SHRIRAM ROADLINES	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1102/2026	(1)19-03-2026	KOTAK MAHINDRAM. BANK LTD Vs SHRIRAM ROADLINES	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1103/2026	(1)19-03-2026	KOTAK MAHINDRAM. BANK LTD Vs SHRIRAM ROADLINES	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETTIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
		614	Arbitration	OMP (COMM.)/1104/2026	19-03-2026	KOTAK MAHINDRA BANK Vs SHRI RAM ROADLINES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	Arbitration	OMP (COMM.)/1105/2026	19-03-2026	KOTAK MAHINDRA BANK Vs SHRI RAM ROADLINES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	Arbitration	OMP (COMM.)/1106/2026	19-03-2026	KOTAK MAHINDRA BANK Vs SHRI RAM ROADLINES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	Arbitration	OMP (COMM.)/1115/2026	19-03-2026	KOTAK MAHINDRA BANK Vs SHIV GORAKHNATH COOP L/C SOCIETY	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	Arbitration	OMP (COMM.)/1116/2026	19-03-2026	KOTAK MAHINDRA BANK Vs DINESH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	Arbitration	OMP (COMM.)/1117/2026	19-03-2026	KOTAK MAHINDRA BANK Vs VIKRAM SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	Commercial Suit	OMP (COMM.)/1118/2026	19-03-2026	KOTAK MAHINDRA BANK Vs BIJENDER	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	Commercial Suit	OMP (COMM.)/1119/2026	19-03-2026	KOTAK MAHINDRA BANK Vs KAPIL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	Commercial Suit	CS (COMM.)/153/2026	23-03-2026	State Bank Of India Vs Rajat Raj Keshri	MS. S. SOOD	9811786067	MSSSOODADVOCATE@GMAIL.COM	28.01.2026
		614	Commercial Suit	CS (COMM.)/154/2026	23-03-2026	STATE BANK OF INDIA Vs MISHENCHU MESEN	MS. S. SOOD	9811786067	MSSSOODADVOCATE@GMAIL.COM	NA
		614	Execution	Ex.COMM Award by Arb. Comm./12/2026	24-03-2026	KOTAK MAHINDRA BANK Vs HARSHA INFRA POWER	MR. ARVIND GUPTA	9811317311	ADVOCATEARVINDGUPTA@GMAIL.COM	NA
		614	Commercial Suit	SH. RAKESH PANDIT	25-03-2026	AJAY CHOPRA Vs AXIS MAX LIFE INSURANCE LTD	MR. ANKIT BATRA	9990786641	ANKIT.BATRA30@GMAIL.COM	27.09.2025
		614	Execution	Execution (Comm.)/90/2026	27-03-2026	MONEYWISE FINANCIAL SERVICES Vs UNITED TRADING COMPANY				NA
		614	Execution	Execution (Comm.)/91/2026	27-03-2026	KOTAK MAHINDRA PRIME LTD Vs SUNNY DAHIYA	MR. ABHISHEK KAUSHIK	9868521167	ADV.ABHISHEKKAUSHIK@GMAIL.COM	NA
		614	Execution	Execution (Comm.)/92/2026	27-03-2026	KARSHNI SALES Vs GURUTECH PROJECTS	MS. MEENA CHAUDHARY	9811047445	MCSADVOCATE@GMAIL.COM	NA

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			614 Commercial Suit	CS (COMM)/169/2026	27-03-2026	UNION BANK OF INDIA Vs PREETI YADAV	MR. RAJENDRA YADAV	9312046733	YADAVRAZAN@GMAIL.COM	18.03.2026
			614 Commercial Suit	CS (COMM)/170/2026	27-03-2026	KOOL ENGINEERS Vs VIVEKANAND TITWARI	MR. KUNAL KRASHRISODIA	7011811964	KUNALSHODIA2009@GMAIL.COM	06.02.2026
			614 Commercial Suit	CS (COMM)/176/2026	30-03-2026	SKY SEATER TOURS AND TRAVELS Vs KALIM AHMAD MOHAMMED HANIF ANSARI	MR. INDRAJEET KUMAR MISHRA	7836855036	ADVOCATEIKMISHRA@GMAIL.COM	NA
			614 Execution	Execution (Comm.)/69/2026	11-03-2026	SIMRAN SOLUTIONS Vs HIMANSHU MOTORS	MR. LAL SINGH THAKUR	9212046428	THAKURADVOCATES@YAHOO.CO.IN	NA
			614 Execution	Execution (Comm.)/61/2026	07-03-2026	AXIS BANK LTD Vs MADAN MOHAN	MR. NIKHIL SHARMA	9953286200	NIKHIL.SHARMA@GMAIL.COM	NA
			614 Commercial Suit	CS (COMM)/126/2026	10-03-2026	UPGRID SOLUTIONS PVT LTD Vs SUMIT KUMAR	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAALLEGAL.PRO	09.02.2026
50	SH. AJAY GULATI-DISTRICT JUDGE-COMMERCIAL COURT-04	SOUTH-WEST	509 OMP (COMM.)/8/2026	8/2026	07-03-2026	SURENDER SINGH YADAV Vs MS DELHI MERCANTILE COOPERATIVE URBAN SOCIETY LTD	OMKAR SHARMA & ASSOCIATES	9718006200	adv.omkarsharma@gmail.com	
			509 Execution (Comm.)/62/2026	62/2026	07-03-2026	Kotak Mahindra Bank Limited Vs ANJU KUMARI SINGH	ARVIND GUPTA	9811317311	advocatearvindgupta@gmail.com	
			509 CS (COMM.)/118/2026	118/2026	07-03-2026	Netsarang Computer Inc and Ors Vs Elision Technologies Private Limited and Others	AMEY ANANT PARAB	9768227488	amey.parab21@gmail.com	23.02.2026
			509 Execution (Comm.)/65/2026	65/2026	09-03-2026	Mabel Apparel Pvt Ltd Vs Vikas Enterprises	BRAHM PRAKASH SHARMA	9811894486	advocate.brahm@gmail.com	
			509 CS (COMM.)/131/2026	131/2026	11-03-2026	M/S SUNSHINE MARKETING Vs M/S BELIEVE COSMETIC	PRAKASH S CHAND KAPOOR	9826976754	legalkapoor@gmail.com	18.02.2026
			509 OMP (COMM.)/974/2026	(D)974/2026	11-03-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs KRISHNA BAJWA 1282	MAYANK INDIAMAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509 OMP (COMM.)/975/2026	(D)975/2026	11-03-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs MUKESH SONI 0920	MAYANK INDIAMAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509 OMP (COMM.)/976/2026	(D)976/2026	11-03-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs KARTAR CHOUDHARY 1363	MAYANK INDIAMAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509 OMP (COMM.)/977/2026	(D)977/2026	11-03-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs DIPESH KUMAR SINGH 9202	MAYANK INDIAMAHAJAN	9873347330	mayank_mahajan05@yahoo.com	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			509	OMP (COMM.)/978/2026	(D)978/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LATA RANI 9799	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/979/2026	(D)979/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHYNESH PEELIYAT 2926	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/980/2026	(D)980/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHTAMANGAL PROJECTS LIMITED 1330	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/981/2026	(D)981/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARVINDER SINGH RATHEE 6065	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/982/2026	(D)982/2026	11-03-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs BHARDWAJ AYAZ ALIMODDIN KAZICO. 1376	RAHUL BHARDWAJ &	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)/983/2026	(D)983/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SATYAM SINGH 9754	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/984/2026	(D)984/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHAMMAD CHAND 3632	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/985/2026	(D)985/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUSTAKEEM KHAN 5166	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/986/2026	(D)986/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs YOGESH RAMESH 3115	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/987/2026	(D)987/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANIL KUMAR 1006	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/988/2026	(D)988/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIKRAM THAKUR 7018	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/989/2026	(D)989/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANOOP KUMAR TIWARI 8344	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/990/2026	(D)990/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANURAG BUDHIRAJA 3903	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/991/2026	(D)991/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHIWADI DELHI TAXI 5873	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/992/2026	(D)992/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RINKU YADAV 0492	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			509	OMP (COMM.)/993/2026	(D)993/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PAWAN S 7439	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/994/2026	(D)994/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJNATH P YADAV 1437	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/995/2026	(D)995/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANKUSH MALHOTRA 3228	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	Execution (Comm.)/70/2026	70/2026	12-03-2026	PUNJAB NATIONAL BANK Vs VIRENDER KUMAR	VIKASH KUMAR	9650795147	lexnexusvkm@gmail.com	
			509	Execution (Comm.)/71/2026	71/2026	12-03-2026	PUNJAB NATIONAL BANK Vs KAMLESH DEVI	VIKASH KUMAR	9650795147	lexnexusvkm@gmail.com	
			509	Execution (Comm.)/72/2026	72/2026	12-03-2026	MONEYWISE FINANCIAL SERVICES PVT LTD Vs UNITED TRADING COMPANY	MEHVISH KHAN	9319212148	khanmehvish2189@gmail.com	
			509	CS (COMM)/132/2026	132/2026	12-03-2026	APEX INFRA PROJECTS Vs SHARMA	DISHANT	9971463025		23.02.2026
			509	Execution (Comm.)/73/2026	73/2026	13-03-2026	Axis Bank Ltd Vs MAYENGBAM SINGH	RAHUL CHAUHAN	9971891788	info@aualegal.com	
			509	Execution (Comm.)/74/2026	74/2026	13-03-2026	Axis Bank Ltd Vs AMARJEET KUMAR	RAHUL CHAUHAN	9971891788	info@aualegal.com	
			509	CS (COMM)/135/2026	135/2026	13-03-2026	CANARA BANK RESMEN SOLUTION	SARITA KANWAR	9560812121	info@stklegal.in	17.02.2026
			509	CS (COMM)/136/2026	136/2026	13-03-2026	CANARA BANK Vs PATANJALI STORE	SARITA KANWAR	9560812121	info@stklegal.in	17.02.2026
			509	Execution (Comm.)/76/2026	76/2026	14-03-2026	Tata Capital Limited Vs PULKIT PRINT PCESS	S P RANA	9953455007	sprana2013.sr@gmail.com	
			509	CS (COMM)/139/2026	139/2026	14-03-2026	SHRI PUNEET GUPTA Vs SHRI PRAKASH SHARMA	MUKESH KUMAR SINGH	8130315254	mukeshsingh2234@gmail.com	03.12.2025 & 06.03.2026
			509	OMP (COMM.)/1008/2026	(D)1008/2026	14-03-2026	IDFC FIRST BANK LTD Vs TESUL PRIVATE LIMITED 0817	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/1009/2026	(D)1009/2026	14-03-2026	IDFC FIRST BANK LTD Vs TESUL PRIVATE LIMITED 9830	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
		509	OMP (COMM.)/1010/2026	(D)1010/2026	14-03-2026	IDFC FIRST BANK LTD Vs CHANDRA PAL	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)/1011/2026	(D)1011/2026	14-03-2026	DELCON ENGINEERING Vs NTPC EMPLOYEES CO OPERATIVE	URVASHI BEHL	9818541348		
		509	CS (COMM.)/141/2026	141/2026	16-03-2026	HARISH TIWARI Vs TRUEWARE INTERNATIONAL LLP AND ORS	ANAMIKA MISHRA	7303570382	adv.anamika.mishra@gmail.com	12.03.2026
		509	Execution (Comm.)/78/2026	78/2026	17-03-2026	Baby Rani Alias Baby Verma Vs Gurgaon Packaging Pvt Ltd	DYNAMIC LAW CONSULTANTS	9266060127		
		509	Execution (Comm.)/80/2026	80/2026	18-03-2026	Nissan Renault Financial Services India Private Limited Vs SANGEETA YADAV	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
		509	Execution (Comm.)/81/2026	81/2026	18-03-2026	KOTAK MAHINDRA BANK Vs MD JAVED	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
		509	CS (COMM.)/148/2026	148/2026	19-03-2026	IDBI Bank Ltd Vs Adarsh Kumar	VIVEK KUMAR	9811867703	kumarvivekadvgmail.com	13.03.2026
		509	OMP (COMM.)/1131/2026	(D)1131/2026	20-03-2026	IDFC FIRST BANK LTD Vs BANAK SINGH 4299	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
		509	Execution (Comm.)/84/2026	84/2026	24-03-2026	Vishwanath Sharma Vs Raunak Construction Developers	SHUBHAM SHARMA	9643119225	inbox.shubham04@gmail.com	
		509	Execution (Comm.)/85/2026	85/2026	24-03-2026	INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD Vs INDIA SOURCING THROUGH ITS PROPRIETOR LALITA RANI	ASHISH BANSAL	8750998800	meridianattorneys@gmail.com	
		509	Execution (Comm.)/86/2026	86/2026	24-03-2026	ARDH SAINIK CANTEEN Vs CAM INFOTECH	PAYAL ARYA	8000700172	ardhsainiklegal@gmail.com	
		509	CS (COMM.)/155/2026	155/2026	24-03-2026	State Bank Of India Vs Yuvraj Jadhav	MS S. SOOD	9811786067	msssoodadvocate@gmail.com	28.01.2026
		509	CS (COMM.)/157/2026	157/2026	24-03-2026	RAJBIR PARASAR Vs PAWAN GOODS FREIGHT CARRIERS THROUGH ITS PROPRIETOR T R SANDHIR	SUNNY SHARMA		advocatesunnysharma@gmail.com	23.02.2024
		509	CS (COMM.)/158/2026	158/2026	24-03-2026	State Bank Of India Vs THAMARAISELVAM K	MS S. SOOD	9811786067	msssoodadvocate@gmail.com	14.10.2024
		509	Execution (Comm.)/88/2026	88/2026	25-03-2026	KOTAK MAHINDRA PRIME LIMITED Vs ROHIT DIXIT	ABHISHEK KAUSHIK	9868521167	adv.abhishekkauishk@gmail.com	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		509	Execution (Comm.)/89/2026	89/2026	25-03-2026	MANAPPURAM FINANCE Vs AXAIVAR SINGH	SANDEEP BANSAL	9650111667		
		509	CS (COMM)/160/2026	160/2026	25-03-2026	Puma Se Vs Ashok Kumar	GAUTAM BHASIN		eldudication.legal@outlook.com	21.03.2026
		509	CS (COMM)/166/2026	166/2026	25-03-2026	CANARA BANK Vs S ENGINEERING	SARITA KANWAR	9560812121	info@stlegal.in	19.03.2026
		509	CS (COMM)/167/2026	167/2026	25-03-2026	Ms UNION BANK OF INDIA Vs PRETHIYADAV	RAJENDRA YADAV	9312046733	yadavrizen@gmail.com	18.03.2026
		509	Execution (Comm.)/95/2026	95/2026	30-03-2026	INDU AGGARWAL Vs MOHD MOHIUDDIN	SURENDER PAL	9873235288		
		509	Execution (Comm.)/96/2026	96/2026	30-03-2026	KOTAK MAHINDRA PRIME LTD Vs PAVAN PRATAP SINGH	KUSHAL KUMAR/RISHAB SAXENA	7009793548	rishabheruditelegal@gmail.com	
TOTAL								709		